

**IN THE INCOME TAX APPELLATE TRIBUNAL,
AHMEDABAD BENCH 'A', AHMEDABAD**

[Coram: Justice P P Bhatt, President, and Pramod Kumar, Vice President]

ITA No. 1398/Ahd/2004
Assessment year: 1998-99

Income Tax Officer
Ward 3(2), Ahmedabad.Appellant

Vs

Dinesh Madhavlal Patel**Respondent**
26, Shyam Dham Society
Behind Krishna Nagar, Siajpur Bogha
Ahmedabad 382 345 [Gujarat]

and 627 others- as per list attached

Appearances by

**Aparna Agarwal, Commissioner (DR) alongwith Mudit Nagpal, Vinod Tanwani
and S K Dev for the appellant**

**J P Shah, S N Soparkar and Tushar P Hemani, Senior Advocates, Mukesh Patel,
Advocate, Samir N. Divetia, Advocate, Mehul K. Patel, Advocate, Manish J. Shah,
Advocate, Sanjay R. Shah, CA, Urvashi Shodhan, Advocate, Arti Shah, CA, Parin
Shah, CA Parimalsinh Parmar, Advocate, Hardik Vora, Advocate, Jaimin Shah, CA,
Divyakant Parikh, CA, S. K. Sadhwani, CA, Sakar Sharma, CA, S. V. Agarwal, CA,
Prakash D. Shah, CA, Hitesh P. Shah, CA, Nupur Shah, Advocate, Karan Shah, CA,
Kinjal V. Shah, CA, Mehul Talera, CA, Bhavesh P. Shah, CA, Sulabh Padshah, CA,
Shalibhadra Shah, CA, Gunjan Shah, CS, Hemant Suthar, CA, Tej Shah, Advocate, K.
C. Thaker, Advocate, Mehul Thakkar, CA, Afaq Saiyed, Advocate and Divya Agarwal,
CA for various respondents – as per list attached**

Date of concluding the hearing : August 14, 2019
Date of pronouncement : August 14, 2019

O R D E R

1. These 628 appeals and COs pertain to the appeals are filed by various Assessing Officers, all these appeals call into question correctness of the relief granted to the taxpayers by the Commissioners of Income Tax (Appeals) and, most importantly, the tax effect involved in all these appeals does not exceed Rs

50,00,000 in each of these appeals. The cross objections taken up for hearing are only such cross objections as emanate from these appeals and are broadly in support of the orders passed by the Commissioner (Appeals). In these cases, in the light of the discussions with the Principal Chief Commissioner of Income Tax (Gujarat) and representatives of the Ahmedabad ITAT Bar Association, individual notices are dispensed with; notices of hearing are given only through the notice board.

2. It is in this backdrop that we are pleased to take note of a very pragmatic and taxpayer friendly policy decision by the Government of India for reducing the income tax litigation. Vide CBDT circular dated 8th August, 2019, the income tax department has further liberalized its policy for not filing appeals against the decisions of the appellate authorities in favour of the taxpayers, wherein tax involved is below certain threshold limits, and announced its policy decision not to file, or press, the appeals, before this Tribunal, against the appellate orders favourable to the assessee in the cases in which overall tax effect, excluding interest-except when interest itself is in dispute, is Rs 50,00,000 or less. What it means, in plain words, is that when a Commissioner (Appeals) gives the taxpayer tax relief of upto Rs 50 lakhs in an appeal in an assessment year, the matter ends there and the relief so granted by the Commissioner (Appeals) cannot be challenged before this Tribunal, that when this Tribunal gives the taxpayer relief of upto Rs 1 crore in an appeal in an assessment year, the matter ends there and the relief so granted by the Tribunal cannot be challenged before the Hon'ble High Court, and that when Hon'ble High Court gives relief of upto Rs 2 crore to the taxpayer in an appeal in an assessment year, that relief cannot be challenged before Hon'ble Supreme Court. These monetary threshold limits for filing of appeals by the income tax authorities do not take into account interest and other corollaries of the tax demands being confirmed such as penalties, except when a penalty itself is subject matter of litigation, and prosecutions. The enhancement of these monetary limits is at an unprecedented scale. The monetary limit for appeals before this Tribunal, which was Rs 3,00,000 till 10th July 2014, has been in effect enhanced to almost 1,700% in the last five years. This substantial relaxation is certainly a huge step which signifies trust reposed by the Government of India in the decisions of the appellate forums, and substantially cuts down time taken in the finality of the appellate process. It is indeed heartening to note that in one stroke, the Government has not only prevented, but has, in effect, set the stage for withdrawal of thousands of appeals before this Tribunal and before Hon'ble Courts above. In an environment in which retrospectivity was attached only to the taxation and not to tax reliefs or concessions, such an approach is a pleasant departure from legacy practices.

3. In view of the above factual background and the generous concession by this benevolent CBDT circular, all these appeals must be dismissed as withdrawn and the

related cross objections must be dismissed as infructuous. There is, however, a small issue that we must deal with.

4. Smt Aparna Agarwal, learned Departmental Representative, however, has a point to make. She points out that the circular dated 8th August 2019 is not clearly retrospective inasmuch as it specifically states in para 4 that “**(t)he said modifications shall come into effect from the date of issue of this Circular**”. It is thus pointed out that this sentence gives an impression that is only after the date of the said circular that the departmental appeals will not be filed in the cases within the specified tax effect limits. We are urged to bear in mind the impact of this observation while giving effect to the circular dated 8th August, 2019. She, however, hastens to add that she is yet to have any specific instructions on the issue and she leaves it for the bench to take the appropriate call. Learned representatives appearing for the taxpayers vehemently oppose the suggestion implicit in her submissions. All of them are unanimous in their argument that the circular must be held to have retrospective application and must equally apply to the pending appeals as well. Shri J P Shah, Senior Advocate, points out that the circular dated 8th August 2019 is not a standalone circular and it is required to be read with the old circular no. 3 of 2018 which is what it seeks to modify. This circular, according to the learned counsel, only enhances the monetary limits and gives further relaxation. He urges us not to read the circular in a manner so as to nullify the underlying approach and object of reducing litigation. Shri Soparkar, learned Senior Advocate, submits that all that the present circular does is to modify the monetary limits and nothing more, and, therefore, it cannot be treated to follow any other approach other than the approach followed in the old circular. The old circular, beyond any dispute or controversy, categorically applied to the pending appeals as on the date of issuance of circular. Shri Tushar Hemani, learned Senior Advocate, points out that the circular dated 8th August 2019 only gives further relief not only in terms of the monetary limits but also in terms of the manner in which the application of circular to orders dealing with more than one year is to be made. Shri S N Divetia, learned counsel for the assessee, submits that unlike in the cases of earlier CBDT circulars, which used to be in supersession of earlier circulars on the issues, the circular dated 8th August 2019 only modifies the earlier circular which, inter alia, provided for its retrospective application. Our attention is invited to some judicial precedents in support of the contention that the benevolent circular, such as the one in question, is to be given effect in respect of the pending appeals as well. Ms Urvashi Shodhan, learned counsel for the assessee, points out that its plainly contrary to the scheme of the litigation policy of the Government of India to give this circular only prospective effect. Shri S K Sadhwani, learned counsel for the assessee, invites our attention to the letter dated 16th July 2018 issued by Member CBDT to the all the Principal Chief Commissioners of Income Tax, in the context of circular dated 11th

July 2018 that the present circular seeks to modify, seeking report on withdrawal of the appeals covered by the circular. He then points out that it is the old circular is still alive today and the only change is with respect to the monetary limits. In all fairness, therefore, the same approach regarding withdrawal of pending appeals must be followed for this circular as well. On the same lines, arguments are advanced by the learned representatives which, for the sake of brevity and to avoid repetition, we are not referring to in more specific details. In brief rejoinder, learned Departmental Representative graciously leaves the matter to us.

5. Having considered the rival submissions and having perused the material on record, we do not have slightest of hesitation in holding that the concession extended by the CBDT not only applies to the appeals to be filed in future but it is also equally applicable to the appeals pending for disposal as on now. Our line of reasoning is this. The circular dated 8th August 2019 is not a standalone circular. It is to be read in conjunction with the CBDT circular no 3 of 2018 (*and subsequent amendment thereto*), and all it does is to replace paragraph nos. 3 and 5 of the said circular. This is evident from the following extracts from the circular dated 8th August 2019:

2. *As a step towards further management of litigation. it has been decided by the Board that monetary limits for filing of appeals in income-tax cases be enhanced further through amendment in Para 3 of the Circular mentioned above and accordingly. the table for monetary limits specified in Para 3 of the Circular shall read as follows:*

<i>S.No.</i>	<i>Appeals/SLPs in Income-tax matters</i>	<i>Monetary Limit (Rs.)</i>
<i>1</i>	<i>Before Appellate Tribunal</i>	<i>50,00,000</i>
<i>2</i>	<i>Before High Court</i>	<i>1,00,00,000</i>
<i>3</i>	<i>Before Supreme Court</i>	<i>2,00,00,000</i>

3. *Further, with a view to provide parity in filing of appeals in scenarios where separate order is passed by higher appellate authorities for each assessment year vis-a-vis where composite order for more than one assessment years is passed. para 5 of the circular is substituted by the following para:*

“5. The Assessing Officer shall calculate the tax effect separately for every assessment year in respect of the disputed issues in the case of every assessee. If in the case of an assessee, the disputed issues arise in more than one assessment year, appeal can be filed in respect of such assessment year or years in which the tax effect in respect of the disputed issues exceeds the monetary limit specified in para 3. No

appeal shall be filed in respect of an assessment year or years in which the tax effect is less than the monetary limit specified in para 3. Further, even in the case of composite order of any High Court or appellate authority which involves more than one assessment year and common issues in more than one assessment year no appeal shall be filed in respect of an assessment year or years in which the tax effect is less than the monetary limit specified in para 3. In case where a composite order/ judgement involves more than one assessee, each assessee shall be dealt with separately”

4. *The said modifications shall come into effect from the date of issue of this Circular.*

6. Clearly, all other portions of the circular no. 3 of 2018 (*supra*) have remained intact. The portion which has remained intact includes paragraph 13 of the aforesaid circular which is as follows:

13. This Circular will apply to SLPs/ appeals/ cross objections/ references to be filed henceforth in SC/HCs/Tribunal and it shall also apply retrospectively to pending SLPs/ appeals/ cross objections/references. Pending appeals below the specified tax limits in para 3 above may be withdrawn/ not pressed.

7. In view of the above discussions, we hereby hold that the relaxation in monetary limits for departmental appeals, vide CBDT circular dated 8th August 2019 (*supra*) shall be applicable to the pending appeals in addition to the appeals to be filed henceforth.

8. Learned Commissioner (DR) then submits liberty may kindly be given to point out, upon necessary further verifications, and to seek recall the dismissal of appeals and restoration of the appeals in the cases (i) in which it can be demonstrated that the appeals are covered by the exceptions, and (ii) which are inadvertently included in this bunch of appeals, wherein the tax effect, in terms of the CBDT circular (*supra*), exceeds Rs 50,00,000. None opposes this prayer; we accept the same. We make it clear that the appellants shall be at liberty to point out the cases which are wrongly included in the appeals so summarily dismissed, either owing to wrong computation of tax effect or owing to such cases being covered by the permissible exceptions- or for any other reason, and we will take appropriate remedial steps in this regard.

9. In the light of the above discussions, all the appeals stand dismissed as withdrawn. As the appeals filed by the Revenue are found to be non-maintainable and as all the related cross-objections of the assessee arise only as a result of those appeals and merely support the order of the CIT(A), the cross objections filed by the assessee are also dismissed as infructuous. Ordered, accordingly.

10. As we part with the matter, we must place on record our deep appreciation to our own team which has painstakingly identified all these low tax effect appeals in the long weekend and less than two working days, to the Principal Chief Commissioner of Income Tax Gujarat, as also the learned Departmental Representatives, for his immense help, cooperation and active involvement in speedily disposing of these appeals, and, of course, to the ITAT Bar Association Ahmedabad for their whole hearted cooperation in this special drive. The circular was issued on Thursday the 8th August 2019, and within two working days and the long weekend, today on 14th August 2019, all the appeals stand disposed of. It's only a team effort and whole hearted cooperation of all the stakeholders that can enable us to so speedily implement taxpayer friendly initiatives of the Government of India. The taxpayer relief involved in these appeals, including interest and the other corollaries, is estimated to be well over Rs 350 crores. The lead case before us is an appeal filed over fifteen years ago by the Income Tax Officer and it deals with an assessment year which pertains to the period over twenty years ago. Yet, the matter had not reached the finality and the revenue's challenge to the relief granted by the Commissioner (Appeals) had remained undecided. That is nothing but prolonged agony of uncertainty to the taxpayers. It is indeed an appreciable goodwill gesture by the Government, for so many taxpayers, on the eve of this Independence Day and offering them freedom from the prolonged mental agony and uncertainty of litigation.

11. In the results, all the appeals are dismissed as withdrawn and the cross objections are dismissed as infructuous. Pronounced in the open court today on the 14th August, 2019.

Sd/-

Pramod Kumar
(Vice President)

Sd/-

Justice P P Bhatt
(President)

Ahmedabad, dated the 14th day of August, 2019

Copies to:

<i>(1)</i>	<i>The appellant</i>	<i>(2)</i>	<i>The respondent</i>
<i>(3)</i>	<i>CIT</i>	<i>(4)</i>	<i>CIT(A)</i>
<i>(5)</i>	<i>DR</i>	<i>(6)</i>	<i>Guard File</i>

By order

*Assistant Registrar
Income Tax Appellate Tribunal
Ahmedabad benches, Ahmedabad*

**IN THE INCOME TAX APPELLATE TRIBUNAL,
AHMEDABAD BENCHES, AHMEDABAD**

SN	ITA/IT(SS)A No.	Asstt. Year	Name of Appellant	Name of Respondent	PAN	Name of AR- (Shri/Kum/Smt)
Annexure-1						
1	2	3	4	5	6	7
1	1398/Ahd/2004	1998-99	ITO, Ward 3(2), Ahmedabad	Shri Dinesh Madavlal Patel	-	S.N.Divetia/Mehul Talera
2	ITA 525/A/19	2014-15	JT. CIT (OSD) Cir-4 (1) (1), Ahmedabad	SPX Flow Technology (India) P. Ltd., Ahmedabad	AAACS7234B	Tushar Hemani
3	ITA 2253/A/2018	2014-15	Dy CIT Circle - 2(1)(1), Ahmedabad	M/s Eris Life Science Ltd, Ahmedabad	AABCE7067M	Gulab.M Thakor
4	ITA 2376/A/2018	2012-13	DCIT Central Circle -1 (2), Ahmedabad	Asit Harilal Vora, Ahmedabad	ACJPV1280C	
5	ITA 2380/A/21018	2015-16	The ITO Ward - 7(1) (5), Ahmedabad.	Nanda Manas Ranjan Mohanty, Ahmedabad	ACFPM6836P	
6	ITA 2391/A/2018	2013-14	DCIT Circle -1, Bhavnagar	M/s Jaydeep Construction co. , Bhavnagar	AAIFJ5931F	
7	ITA 2413/A/2018	2015-16	ACIT Circle- 5 (2) , Ahmedabad	The Ahmedabad Mercantile Co-op Bank Ltd, Ahmedabad.	AAAAT0518P	
8	ITA 2417/A/2018	2010-11	ITO Ward - 5 (3) (1), Ahmedabad.	Anuj Sureshbhai Jhaveri HUF, Ahmedabad.	AAAHJ9603E	Gulab.M Thakor
9	CO 141/A/2019	2010-11	Anuj Sureshbhai Jhaveri HUF , Ahmedabad.	ITO Ward - 5 (3) (1), Ahmedabad.	AAAHJ9603E	Gulab.M Thakor
10	ITA 2422/A/2018	2012-12	DCIT Circle - 4(2), Ahmedabad.	M/s Deloitte haskins and sells, Ahmedabad.	AABFD7919A	Sanjay R Shah
11	CO 152/A/2019	2012-13	M/s Deloitte haskins and sells, Ahmedabad.	DCIT Circle - 4(2), Ahmedabad.	AABFD7919A	Sanjay R Shah
12	ITA 2424/A/2018	2015-16	DCIT Circle -3(3), Ahmedabad.	M/s Setu Developers , Ahmedabad.	ABSFS1780Q	
13	ITA 2467/A/2018	2015-16	DCIT Circle- 4(1)(1), Ahmedabad.	M/s Shri Jagdamba Polymers Ltd, Ahmedabad.	AACCS1262K	
14	ITA 2468/A/2018	2014-15	DCIT Circle - 4(1)(1), Ahmedabad.	M/s Safal Construction Pvt Ltd. , Ahmedabad.	AACCS7461C	Gulab.M Thakor
15	ITA 2481/A/2018	1998-99	ACIT Central Circle -2(2), Ahmedabad.	Mansi Builders, Ahmedabad.	AAACM0084F	
16	ITA 2482/A/2018	2010-11	ITO WARD -3(3)(1), Ahmedabad.	Shri Bhavesh Sureshchandra Shah, Ahmedabad.	AEDPS3828P	
17	ITA 2484/A/2018	2014-15	ITO WARD -3(3)(1), Ahmedabad.	Ambrish Chandra Sharma (HUF), Ahmedabad.	AAKHA9996H	Dhiren A Shah
18	ITA 2496/A/2018	2008-09	ITO WARD -2(2)(2), Ahmedabad.	Jasmin Jayendrabhai Thakkar, Ahmedabad.	ADYPT9076C	Gulab.M Thakor
19	CO 143/A/2019	2008-09	Jasmin Jayendrabhai Thakkar, Ahmedabad.	ITO WARD -2(2)(2), Ahmedabad.	ADYPT9076C	Gulab.M Thakor
20	ITA 2500/A/2018	2008-09	ITO Ward- 6(1)(1) Ahmedabad.	Shri Mahesh Niranjana Vyas, Ahmedabad.	ABUPV2611H	Aseem L. Thakkar
21	ITA 2501/A/2018	2008-09	ITO Ward- 6(1)(1) Ahmedabad.	Shri Mahesh Niranjana Vyas, Ahmedabad.	ABUPV2611H	Aseem L. Thakkar
22	IT SS 44/A/2018	2011-12	DCIT Central Circle -1 (2), Ahmedabad	Shri Sankalchand B Patel, Ahmedabad.	AGAPP3018P	
23	IT SS 47/A/2018	2008-09	DCIT Central Circle -2(4), Ahmedabad	Shri Kalpesh K Patel, Ahmedabad.	AAWPP5054D	
24	IT SS 49/A/2018	2010-11	DCIT Central Circle -2(4), Ahmedabad	Shri Kalpesh K Patel, Ahmedabad.	AAWPP5054D	
25	IT SS 50/A/2018	2011-12	DCIT Central Circle -2(4), Ahmedabad	Shri Kalpesh K Patel, Ahmedabad.	AAWPP5054D	
26	IT SS 53/A/2018	2014-15	DCIT Central Circle -2(4), Ahmedabad	Shri Kalpesh K Patel, Ahmedabad.	AAWPP5054D	
27	IT SS 56/A/2018	2013-14	DCIT Central Circle -2(2), Ahmedabad	M/s B B Tradelink Agro Pvt Ltd, Palanpur.	AAECB3254C	Gulab.M Thakor

Sd/-

Pramod Kumar
(Vice President)

Sd/-

Justice P P Bhatt
(President)

**IN THE INCOME TAX APPELLATE TRIBUNAL,
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SN	ITA/IT(SS)A No.	Asstt. Year	Name of Appellant	Name of Respondent	PAN	Name of AR- (Shri/Kum/Smt)
Annexure-1						
1	2	3	4	5	6	7
28	IT SS 97/A/2018	2008-09	DCIT Central Circle -1 Baroda.	Lrgal Heirs Of Late Smt.Arunaben d Patel,Baroda.	ACPPP3005R	Shulabh Padshah
29	IT SS 98/A/2018	2009-10	DCIT Central Circle -1 Baroda.	Lrgal Heirs Of Late Smt.Arunaben d Patel,Baroda.	ACPPP3005R	Shulabh Padshah
30	IT SS 99/A/2018	2010-11	DCIT Central Circle -1 Baroda.	Lrgal Heirs Of Late Smt.Arunaben d Patel,Baroda.	ACPPP3005R	Shulabh Padshah
31	IT SS 100/A/2018	2011-12	DCIT Central Circle -1 Baroda.	Lrgal Heirs Of Late Smt.Arunaben d Patel,Baroda.	ACPPP3005R	Shulabh Padshah
32	IT SS 101/A/2018	2012-13	DCIT Central Circle -1 Baroda.	Lrgal Heirs Of Late Smt.Arunaben d Patel,Baroda.	ACPPP3005R	Shulabh Padshah
33	IT SS 102/A/2018	2013-14	DCIT Central Circle -1 Baroda.	Lrgal Heirs Of Late Smt.Arunaben d Patel,Baroda.	ACPPP3005R	Shulabh Padshah
34	ITA 819/A/2018	2014-15	DCIT Central Circle -1 Baroda.	Lrgal Heirs Of Late Smt.Arunaben d Patel,Baroda.	ACPPP3005R	Shulabh Padshah
35	IT SS 104/A/2018	2009-10	DCIT Central Circle -3 Vadodara.	M/s Tash Investment Pvt Ltd,Vadodara.	AAACT6737A	Shulabh Padshah
36	IT SS 178/A/2018	2011-12	DCIT Central Circle -1 (4),Ahmedabad	Shri Dhiren H Vora,Ahmedabad.	AAWPV2756N	Gulab.M Thakor
37	CO 106/A/2019	2011-12	Shri Dhiren H Vora,Ahmedabad.	DCIT Central Circle -1 (4),Ahmedabad	AAWPV2756N	Gulab.M Thakor
38	IT SS 181/A/2018	2012-13	JCIT(OSD) Central circle - 2 (1),Ahmedabad	Shri Lavjibhai S Mehta,Bhuj.	AEKPM6709E	Gulab.M Thakor
39	CO 38/A/2019	2012-13	Shri Lavjibhai S Mehta,Bhuj.	JCIT(OSD) Central circle - 2 (1),Ahmedabad.	AEKPM6709E	Gulab.M Thakor
40	IT SS 202/A/2018	2008-09	DCIT Central Circle -1 Baroda.	Shri Dhaval P Patel,Baroda.	AEKPP4961R	Shulabh Padshah
41	IT SS 204/A/2018	2010-11	DCIT Central Circle -1 Baroda.	Shri Dhaval P Patel,Baroda.	AEKPP4961R	Shulabh Padshah
42	IT SS 205/A/2018	2011-12	DCIT Central Circle -1 Baroda.	Shri Dhaval P Patel,Baroda.	AEKPP4961R	Shulabh Padshah
43	IT SS 240/A/2018	2013-14	ACIT Central Circle -1(4),Ahmedabad.	Smt Bhartiben P Sewani,Ahmedabad.	ACSPS6476L	Gulab.M Thakor
44	IT SS 242/A/2018	2009-10	DCIT Central Circle -1 (2),Ahmedabad	Smt Giraben Atulbhai Shah,Ahmedabad.	ALHPS1801P	
45	IT SS 250/A/2018	2010-11	DCIT Central Circle -1 (2),Ahmedabad	Smt Kusumben Hiralal Shah,Ahmedabad.	ALJPS5140F	
46	IT SS 251/A/2018	2011-12	DCIT Central Circle -1 (2),Ahmedabad	Smt Kusumben Hiralal Shah,Ahmedabad.	ALJPS5140F	
47	IT SS 252/A/2018	2012-13	DCIT Central Circle -1 (2),Ahmedabad	Smt Kusumben Hiralal Shah,Ahmedabad.	ALJPS5140F	
48	IT SS 257/A/2018	2010-11	DCIT Central Circle -1 (2),Ahmedabad	Smt Amiben Jigneshkumar Shah,Ahmedabad.	ADFPS0573E	
49	IT SS 260/A/2018	2013-14	DCIT Central Circle -1 (2),Ahmedabad	Smt Amiben Jigneshkumar Shah,Ahmedabad.	ADFPS0573E	
50	IT SS 271/A/2018	2010-11	DCIT Central Circle -1 Vadodara.	Shri Shankarlal Deepchand Mehta,Vadodara.	AEWPM3898J	
51	IT SS 272/A/2018	2011-12	DCIT Central Circle -1 Vadodara.	Shri Shankarlal Deepchand Mehta,Vadodara.	AEWPM3898J	
52	IT SS 273/A/2018	2012-13	DCIT Central Circle -1 Vadodara.	Shri Shankarlal Deepchand Mehta,Vadodara.	AEWPM3898J	
53	IT SS 274/A/2018	2013-14	DCIT Central Circle -1 Vadodara.	Shri Shankarlal Deepchand Mehta,Vadodara.	AEWPM3898J	

Sd/-
Pramod Kumar
(Vice President)

Sd/-
Justice P P Bhatt
(President)

**IN THE INCOME TAX APPELLATE TRIBUNAL,
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Annexure-1						
1	2	3	4	5	6	7
54	ITA 2259/A/2017	2014-15	ACIT Circle -3(3),Ahmedabad.	M/s Jain Shantilal Mistrimal HUF,Ahmedabad.	AACHJ1897A	
55	ITA 1871/A/2018	2006-07	ACIT Central Circle -1(1),Ahmedabad.	Smt Reetaben R Thakkar,Ahmedabad.	AAXPT9460E	
56	ITA 1104/A/2017	2013-14	Dy CIT Circle - 1(1)(2),Ahmedabad	M/s Corrttech Energy Ltd,Ahmedabad	AAACI8838F	
57	IT SS 213/A/2018	2009-10	JCIT(OSD) Central circle - 2 Vadodara.	Shri Jayantilal G Patel,Baroda.	BJJPP9408E	
58	ITA 1744/A/2018	2012-13	ACIT Circle -5(2),Ahmedabad.	M/s Meghamani LLP,Ahmedabad.	AARFM8635Q	
59	ITA 2529/A/2017	2014-15	ACIT Circle -3(3),Ahmedabad.	Chhotubhai Babubhai Patel,Ahmedabad.	AGGPP9434K	
60	ITA 2034/A/2018	2012-13	ACIT Circle -3(2),Ahmedabad.	M/s Pharmatech Process Equipments,Ahmedabad	AALFP9099B	Mehul K Patel
61	ITA 2035/A/2018	2012-13	ACIT Circle -3(2),Ahmedabad.	Apex Dye Stuff Industries,Ahmedabad	AABFA6430B	S.N.Divetia/Mehul Talera
62	IT SS 409/A/2017	2011-12	DCIT Central Circle -3 Vadodara.	Smt. Pratibhaben c Panchmatiya,Anand.	BBFPP0906F	Mukund Bakshi
63	IT SS 410/A/2017	2008-09	DCIT Central Circle -3 Vadodara.	Smt. Charuben J Thobani,Anand.	AMOPT5155H	Mukund Bakshi
64	IT SS 411/A/2017	2009-10	DCIT Central Circle -3 Vadodara.	Smt. Charuben J Thobani,Anand.	AMOPT5155H	Mukund Bakshi
65	IT SS 412/A/2017	2010-11	DCIT Central Circle -3 Vadodara.	Smt. Charuben J Thobani,Anand.	AMOPT5155H	Mukund Bakshi
66	IT SS 413/A/2017	2011-12	DCIT Central Circle -3 Vadodara.	Smt. Charuben J Thobani,Anand.	AMOPT5155H	Mukund Bakshi
67	IT SS 452/A/2017	2010-11	DCIT Central Circle -2 (4),Ahmedabad	India Retail Products Pvt Ltd,Ahmedabad.	AABCJ9511L	
68	IT SS 467/A/2017	2012-13	DCIT Central Circle -1 (2),Ahmedabad	M/sMaruti Reality,Ahmedabad.	AASF1204A	Gulab.M Thakor
69	IT SS 470/A/2017	2007-08	DCIT Central Circle -2 (4),Ahmedabad	Rajuldevi Ganptaraj Chowdhary,Ahmedabad	AGEPR8667R	Prakash D Shah
70	IT SS 471/A/2017	2007-08	DCIT Central Circle -2 (4),Ahmedabad	Ganptaraj Lalchand Chowdhary,Ahmedabad	ABWPL2726K	Prakash D Shah
71	IT SS 218/A/2019	2010-11	DCIT Central Circle -1 (4),Ahmedabad	Smt.Bhartiben P Sewani,Ahmedabad.	ACSPS6476L	Gulab.M Thakor
72	IT SS 219/A/2019	2011-12	DCIT Central Circle -1 (4),Ahmedabad	Smt.Bhartiben P Sewani,Ahmedabad.	ACSPS6476L	Gulab.M Thakor
73	IT SS 220/A/2019	2012-13	DCIT Central Circle -1 (4),Ahmedabad	Smt.Bhartiben P Sewani,Ahmedabad.	ACSPS6476L	Gulab.M Thakor
74	IT SS 221/A/2019	2013-14	DCIT Central Circle -1 (4),Ahmedabad	Smt.Bhartiben P Sewani,Ahmedabad.	ACSPS6476L	Gulab.M Thakor
75	IT SS 222/A/2019	2014-15	DCIT Central Circle -1 (4),Ahmedabad	Smt.Bhartiben P Sewani,Ahmedabad.	ACSPS6476L	Gulab.M Thakor
76	IT SS 223/A/2019	2015-16	DCIT Central Circle -1 (4),Ahmedabad	Smt.Bhartiben P Sewani,Ahmedabad.	ACSPS6476L	Gulab.M Thakor
77	IT SS 224/A/2019	2016-17	DCIT Central Circle -1 (4),Ahmedabad	Smt.Bhartiben P Sewani,Ahmedabad.	ACSPS6476L	Gulab.M Thakor
78	IT SS 225/A/2019	2010-11	DCIT Central Circle -2 Vadodara.	Smt.Mrunaliben Jigar Patel,Ahmedabad.	AJXPP7417N	Mukund Bakshi
79	IT SS 226/A/2019	2012-13	DCIT Central Circle -2 Vadodara.	Smt.Mrunaliben Jigar Patel,Ahmedabad.	AJXPP7417N	Mukund Bakshi
80	IT SS 255/A/2019	2013-14	DCIT Central Circle -1 (4),Ahmedabad	M/s Pratius Merchants Pvt Ltd.	AABCP5358E	
81	IT SS 271/A/2019	2011-12	ACIT Circle -2(4),Ahmedabad.	Ghanshyam Babaldas Patel	AGCPP7233J	
82	IT SS 272/A/2019	2013-14	Ghanshyam Babaldas Patel	ACIT Circle -2(4),Ahmedabad.	AGCPP7233J	
83	IT SS 273/A/2019	2011-12	ACIT Central Circle -2(1),Ahmedabad.	M/s Flourish Purefood Pvt Ltd	AADCV2684B	
84	IT SS 306/A/2018	2011-12	DCIT Central Circle -1 (2),Ahmedabad	Dharmenbhai Mahendrabhai Sutaria	AFUPS6552A	Dhiren Shah
85	CO 129/A/2019	2011-12	Dharmenbhai Mahendrabhai Sutaria	DCIT Central Circle -1 (2),Ahmedabad	AFUPS6552A	Dhiren Shah

Sd/-

Pramod Kumar
(Vice President)

Sd/-

Justice P P Bhatt
(President)

**IN THE INCOME TAX APPELLATE TRIBUNAL,
AHMEDABAD BENCHES, AHMEDABAD**

SN	ITA/IT(SS)A No.	Asstt. Year	Name of Appellant	Name of Respondent	PAN	Name of AR- (Shri/Kum/Smt)
Annexure-1						
1	2	3	4	5	6	7
86	IT SS 308/A/2018	2013-14	DCIT Central Circle -1 (2),Ahmedabad	Shri Sureshbhai Gordhanbhai Prajapati	APRPP0781K	P.F. Jain
87	IT SS 309/A/2018	2013-14	DCIT Central Circle -1 (2),Ahmedabad	Shri Ravjibhai Gordhanbhai Prajapati	APRPP0713K	P.F. Jain
88	IT SS 310/A/2018	2013-14	DCIT Central Circle -1 (2),Ahmedabad	Shri Vitthlbhai Gordhanbhai Prajapati	AFZPP0251L	P.F. Jain
89	IT SS 368/A/2018	2009-10	DCIT Central Circle -2 Vadodara.	SMT.Veenaben K Kothari,Vadodara.	AFPPK9260C	Mukund Bakshi
90	IT SS 369/A/2018	2010-11	DCIT Central Circle -2 Vadodara.	SMT.Veenaben K Kothari,Vadodara.	AFPPK9260C	Mukund Bakshi
91	IT SS 370/A/2018	2011-12	DCIT Central Circle -2 Vadodara.	SMT.Veenaben K Kothari,Vadodara.	AFPPK9260C	Mukund Bakshi
92	IT SS 371/A/2018	2012-13	DCIT Central Circle -2 Vadodara.	SMT.Veenaben K Kothari,Vadodara.	AFPPK9260C	Mukund Bakshi
93	IT SS 372/A/2018	2013-14	DCIT Central Circle -2 Vadodara.	SMT.Veenaben K Kothari,Vadodara.	AFPPK9260C	Mukund Bakshi
94	IT SS 373/A/2018	2009-10	DCIT Central Circle -2 Vadodara.	Shri Jigar Vinubhai Patel,Vadodara.	AJXPP7418D	Mukund Bakshi
95	IT SS 374/A/2018	2010-11	DCIT Central Circle -2 Vadodara.	Shri Jigar Vinubhai Patel,Vadodara.	AJXPP7418D	Mukund Bakshi
96	IT SS 375/A/2018	2011-12	DCIT Central Circle -2 Vadodara.	Shri Jigar Vinubhai Patel,Vadodara.	AJXPP7418D	Mukund Bakshi
97	IT SS 376/A/2018	2012-13	DCIT Central Circle -2 Vadodara.	Shri Jigar Vinubhai Patel,Vadodara.	AJXPP7418D	Mukund Bakshi
98	IT SS 377/A/2018	2013-14	DCIT Central Circle -2 Vadodara.	Shri Jigar Vinubhai Patel,Vadodara.	AJXPP7418D	Mukund Bakshi
99	IT SS 380/A/2018	1995-2001	ACIT Central Circle -2(2),Ahmedabad.	Shri Vikas A Shah,Ahmedabad.	APWPS4465G	
100	IT SS 363/A/2018	2009-10	DCIT Central Circle -2 Vadodara.	Shri Kaushal k Kothari,Vadodara.	BLUPK2998H	Mukund Bakshi
101	IT SS 364/A/2018	2010-11	DCIT Central Circle -2 Vadodara.	Shri Kaushal k Kothari,Vadodara.	BLUPK2998H	Mukund Bakshi
102	IT SS 365/A/2018	2011-12	DCIT Central Circle -2 Vadodara.	Shri Kaushal k Kothari,Vadodara.	BLUPK2998H	Mukund Bakshi
103	IT SS 366/A/2018	2012-13	DCIT Central Circle -2 Vadodara.	Shri Kaushal k Kothari,Vadodara.	BLUPK2998H	Mukund Bakshi
104	IT SS 367/A/2018	2013-14	DCIT Central Circle -2 Vadodara.	Shri Kaushal k Kothari,Vadodara.	BLUPK2998H	Mukund Bakshi
105	IT SS 362/A/2018	2011-12	DCIT Central Circle -2 Vadodara.	Smt.Niruben V Patel,Vadodara	BVAPP6348C	Mukund Bakshi
106	IT SS 361/A/2018	2013-14	DCIT Central Circle -2 Vadodara.	Navjivan Kelvani Trust,Vadodra.	AAATN7168L	Mukund Bakshi
107	IT SS 331/A/2018	2011-12	DCIT Central Circle -1 Vadodara.	Smt.Rashmi Rajesh Bafna,Ahmedabad.	AGXPB3827B	Gulab Thakor
108	IT SS 332/A/2018	2012-13	DCIT Central Circle -1 Vadodara.	Smt.Rashmi Rajesh Bafna,Ahmedabad.	AGXPB3827B	Gulab Thakor
109	ITA 1139/A/2019	2012-13	The JCIT Circle -2(1)(2),Ahmedabad.	Rajeshkumar Shantilal Sanghvi	ACIPS6389N	Hitesh P Shah
110	ITA 1116/A/2019	2015-16	ACIT Circle -1(2),Ahmedabad.	Shri Rajendra Jethabhai Keshwani	ADVPK9634Q	
111	ITA 1117/A/2019	2011-12	ITO Ward- 1(2)(4)Ahmedabad.	Shri Shubham Vijaykumar Jain	AGTPJ7977Q	
112	ITA 1233/A/2019	2013-14	JCIT(OSD) circle -4(1)(1),AHMEDABAD.	UniworlD Edutech Pvt Ltd,Ahmedabad.	AABCU0357N	Aseem L. Thakkar
113	ITA 1249/A/2019	2012-13	DCIT Central Circle -2 (3),Ahmedabad	M/s Patel Ambalal Laxmandas ni Co,Ahmedabad	AAHFP1818J	
114	ITA 1250/A/2019	2013-14	DCIT Central Circle -2 (3),Ahmedabad	M/s Patel Ambalal Laxmandas ni Co,Ahmedabad	AAHFP1818J	
115	ITA 1251/A/2019	2014-15	DCIT Central Circle -2 (3),Ahmedabad	M/s Patel Ambalal Laxmandas ni Co,Ahmedabad	AAHFP1818J	

Sd/-
Pramod Kumar
(Vice President)

Sd/-
Justice P P Bhatt
(President)

**IN THE INCOME TAX APPELLATE TRIBUNAL,
AHMEDABAD BENCHES, AHMEDABAD**

SN	ITA/IT(SS)A No.	Asstt. Year	Name of Appellant	Name of Respondent	PAN	Name of AR- (Shri/Kum/Smt)
Annexure-1						
1	2	3	4	5	6	7
116	ITA 1252/A/2019	2015-16	DCIT Central Circle -2 (3),Ahmedabad	M/s Patel Ambalal Laxmandas ni Co,Ahmedabad	AAHFP1818J	
117	ITA 1274/A/2019	2011-12	The DCIT Central Circle-1(2),Ahmedabad.	Shri Anand Narwarlal Sharda,Ahmedabad.	ADKPS5527M	Hardik Maniar
118	ITA 1277/A/2019	2013-14	The DCIT Central Circle-1(2),Ahmedabad.	Kailash Darshan Housing Dev Pvt Ltd,Ahmedabad.	AACCK6422D	Dhiren A Shah
119	ITA 1291/A/2019	2010-11	The ITO Ward - 5(3) (5),Ahmedabad.	Shri Ravjibhai P Vasani,Ahmedabad.	AASPV6467E	Gulab M Thakor
120	ITA 1292/A/2019	2010-11	The ITO Ward - 5(3) (5),Ahmedabad.	Smt.Ritaben H Vasani,Ahmedabad.	ADHPV0049E	Gulab M Thakor
121	ITA 1293/A/2019	2010-11	ACIT Circle -5(3),Ahmedabad.	Shri Babubhai Popatbhai Vasani,Ahmedabad.	ABRPV3110E	Gulab M Thakor
122	ITA 1294/A/2019	2010-11	ACIT Circle -5(3),Ahmedabad.	Shri Madhubhai Popatbhai Vasani,Ahmedabad	AAQPV1064P	Gulab M Thakor
123	ITA 1295/A/2019	2010-11	ACIT Circle -5(3),Ahmedabad.	Shri kiranbhai Ravjibhai Vasani,Ahmedabad.	AAQPV1065N	Gulab M Thakor
124	ITA 1296/A/2019	2010-11	ACIT Circle -5(3),Ahmedabad.	Shri Ravjibhai POPATBHAI Vasani,Ahmedabad.	AASPV6467E	Gulab M Thakor
125	ITA 1297/A/2019	2010-11	ACIT Circle -5(3),Ahmedabad.	Shri Harehbhai Ravjibhai Vasani,Ahmedabad.	AAKPV9716G	Gulab M Thakor
126	ITA 1298/A/2019	2010-11	ACIT Circle -5(3),Ahmedabad.	Kailashben Madhubhai Vasani,Ahmedabad.	AALPV1937A	Gulab M Thakor
127	ITA 1299/A/2019	2010-11	ACIT Circle -5(3),Ahmedabad.	Smt.Manjulaben Babubhai Vasani,Ahmedabad.	ABTPV0510C	Gulab M Thakor
128	IT SS 318/A/2019	2014-15	The DCIT Central Circle-1(4),Ahmedabad.	Globe Ecologistics Pvt Ltd,Ahmedabad.	AAACG3938J	
129	IT SS 322/A/2019	2011-12	ACIT Central Circle -2(1),Ahmedabad.	Devfun Point Reality Pvt Ltd,Ahmedabad.	AADC1874F	Gulab M Thakor
130	IT SS 350/A/2019	2013-14	DCIT Central Circle -1 (1),Ahmedabad	M/s Venus Infrabuild,Ahmedabad.	AAJFV3857F	Vijay Govani
131	IT SS 355/A/2019	2010-11	DCIT Central Circle -1 (1),Ahmedabad	Natubhai Halaji Thakor,Ahmedabad.	ACFPT5896E	
132	IT SS 356/A/2019	2011-12	DCIT Central Circle -1 (1),Ahmedabad	Natubhai Halaji Thakor,Ahmedabad.	ACFPT5896E	
133	IT SS 359/A/2019	2014-15	DCIT Central Circle -1 (1),Ahmedabad	Natubhai Halaji Thakor,Ahmedabad.	ACFPT5896E	
134	IT SS 360/A/2019	2011-12	DCIT Central Circle -1 ,Baroda	Smt. Rasika Khurana,Baroda.	ADEPK9919M	Mukund Bakshi
135	IT SS 361/A/2019	2012-13	DCIT Central Circle -1 ,Baroda	Smt. Rasika Khurana,Baroda.	ADEPK9919M	Mukund Bakshi
136	IT SS 362/A/2019	2013-14	DCIT Central Circle -1 ,Baroda	Smt. Rasika Khurana,Baroda.	ADEPK9919M	Mukund Bakshi
137	IT SS 365/A/2019	2011-12	DCIT Central Circle -1 (4),Ahmedabad	VRV Investment Pvt Ltd,West Bengal.	AABCV1184E	
138	IT SS 366/A/2019	2014-15	DCIT Central Circle -1 (4),Ahmedabad	VRV Investment Pvt Ltd,West Bengal.	AABCV1184E	
139	IT SS 382/A/2019	2016-17	DCIT Central Circle -2 (3),Ahmedabad	M/s Patel Ambalal Laxmandas ni Co,Ahmedabad	AAHFP1818J	
140	IT SS 386/A/2019	2013-14	DCIT Central Circle -1 (4),Ahmedabad	M/s Pratius Merchants Pvt Ltd.	AABCP5358E	

**IN THE INCOME TAX APPELLATE TRIBUNAL,
AHMEDABAD BENCHES, AHMEDABAD**

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Annexure-1						
1	2	3	4	5	6	7
141	ITA 1872/A/18	2015-16	DCIT Cir 3(3), Abad	M/s Ozone Buildcon, Abad	AAFCO6826G	Dhiren Shah
142	ITA 1897/A/18	2015-16	ITO Wd 2(5), Bhavnagar	Virshangbhai K Dodia, Botad	AZDPD9519K	
143	ITA 1915/A/18	2015-16	ACIT Panchmahal Cir, Godhra	Sahyog co-Op Cr. Soc., Mahisagar	AABAS0346M	Sulabh Padshal
144	ITA 1916/A/18	2015-16	ACIT Panchmahal Cir, Godhra	Sarvodaya Co-Op Cr. Soc, Mahisagar	AAAAT2867M	
145	ITA 1933/A/18	2014-15	ITO Wd 3(3)(5), Abad	Shri Vsairasad Reddy, Abad	AFSPR7201R	
146	ITA 1950/A/18	2015-16	DCIT Cir 1(1)(2), Abad	M/s claris Injectables Ltd, Abad	AACCC6252B	
147	ITA 1951/A/18	2015-16	DCIT Cir 1(1)(2), Abad	M/s Corrttech Energy Ltd, Abad	AAACI8838F	
148	ITA 1952/A/18	2015-16	ITA Wd 1(1)(4), Abad	M/s Diamoand Textiles Mills P Ltd	AAACD3997L	
149	ITA 1992/A/18	2015-16	DCIT Cir 3(1)(1), Abad	M/s Petroteck Petroleum Equip	AABCP6684M	
150	ITA 1993/A/18	2015-16	DCIT Cir 3(1)(1), Abad	M/s Paras Bhavani Steel P Ltd, Abad	AAECP4069M	
151	ITA 2006/A/18	2010-11	DCIT Cir 2(1)(1), Abad	MAS Financial Services Ltd	AABCM0640A	
152	ITA 2029/A/18	2011-12	ITO Wd 3(3)(11), Abad	Shri Ajay Baldevbhai Patel, Abad	AMKPP6032D	
153	ITA 2030/A/18	2010-11	ITO Wd 3(3)(5), Abad	Shri subhash Premji Bhati, Abad	AIXPB1539J	
154	ITA 2032/A/18	2015-16	DCIT cir 1, Bhavnagar	M/s Vama Developers P Ltd, B'nagar	AABCV9760E	
155	ITA 2043/A/18	2010-11	ITA Wd 3(3)(2), Abad	Kishanbhai P Prajapati, abad	ADIPP7616E	S.N.Divetia/Mehul Talera
156	ITA 2053/A/18	2014-15	DCIT Cen Cir 2(3), Abad	Rasik Mavji Vora, Abad	AAMPV7382G	
157	ITA 2100/A/18	2012-13	ITO Wd 5(3)(4), Abad	Mona M Bhojani, Abad	ABWPB4008N	
158	ITA 2111/A/18	2015-16	ITO Wd 3(3)(5), Abad	M/s Shilp Developers, Abad	ACFFS8987D	S.V Agrawal/Divya Agrawal
159	ITA 2116/A/18	2013-14	ITO Wd 3(1)(3), Vadodara	Shri Kishanchand V Karmani, Vadodara	ABRPK4831B	
160	ITA 2120/A/18	2012-13	DCIT Cir 2(1)(1), Abad	Etain Renewable Ltd, Abad	AACCE6631N	Hitesh P Shah
161	ITA 2124/A/18	2014-15	ITO Sabarkantha Wd 3, Himatnagar	Shri Chandulal Keshavlal Patel, Himatnagar	BGGPP9786H	
162	ITA 2193/A/18	2012-13	DCIT Cir 4(1)(2), Abad	M/s Tanish Ind P Ltd, Abad	AACCT3360M	S.V Agrawal/Divya Agrawal
163	ITA 2229/A/18	2010-11	ITO Wd 5(3)(1), Abad	Smt. Deepal Pravinbhai Shah, Abad	AVGPS4764E	Jaimin B ShaH
164	ITA 2230/A/18	2009-10	ITO Wd 5(3)(1), Abad	Smt. Khyati Saumik Mehta, Abad	ALDPM2636A	
165	ITA 1505/A/18	2014-15	I.T.O. Ward 1, Anand	M/s. Devraj Developers, Anand	AAFFD4440E	
166	ITA 1506/A/18	1991-92	I.T.O. Ward 1 (2) (2), Baroda	M/s. Ishwar Arts, Panchmahal	AAEFM1875B	Mehul K Patel
167	ITA 1523/A/18	2013-14	DCIT Cir 2 (1) (1), Baroda	Shri Ram Krupa Medicare Pvt. Ltd, Baroda	AAECS3818F	Bhavin Margatia
168	ITA 1527/A/18	2013-14	DCIT Cir 2 (1) (1), Vadodara	M/s. Man Turbo India Pvt. Ltd.	AAACG8783F	
169	ITA 1573/A/18	2015-16	DCIT Cir -1 (1) (1), Ahmedabad	Aakash Oilfield Services Pvt Ltd.	AADCA4550D	S.N.Divetia/Mehul Talera
170	ITA 1598/A/18	2014-15	DY. CIT.Cent.Cir-3, Baroda	Shri Upendra D Prajapati, Baroda	ADOPP0637R	
171	ITA 1667/A/18	2012-13	I.T.O. Ward-1 (1) (1), Ahmedabad	M/s. Amazon Textiles Pvt. Ltd., Ahmedabad	AACCD3567E	Gulab M. Thakor
172	ITA 1669/A/18	2013-14	I.T.O. Ward-3 (3) (9), Ahmedabad	M/s. Kakadiya Developers, Ahmedabad	AAJFK1918Q	Bhavesh Shah

Sd/-
Pramod Kumar
(Vice President)

Sd/-
Justice P P Bhatt
(President)

**IN THE INCOME TAX APPELLATE TRIBUNAL,
AHMEDABAD BENCHES, AHMEDABAD**

SN	ITA/IT(SS)A No.	Asstt. Year	Name of Appellant	Name of Respondent	PAN	Name of AR- (Shri/Kum/Smt)
Annexure-1						
1	2	3	4	5	6	7
173	CO 98/A/19	2013-14	I.T.O. Ward-3 (3) (9), Ahmedabad	M/s. Kakadiya Developers, Ahmedabad	AAJFK1918Q	Bhavesh Shah
174	ITA 1728/A/18	2014-15	DCIT Cir -1 (1) (2), Ahmedabad	D B Corporation Ltd, Ahmedabad	AACCM5772G	Dhinor A Shah
175	ITA 1729/A/18	2014-15	DCIT Cir -1 (1) (2), Ahmedabad	Adani Agri Fresh Ltd, Ahmedabad	AAFCA0413P	Gulab M. Thakor
176	CO 46/A/19	2014-15	DCIT Cir -1 (1) (2), Ahmedabad	Adani Agri Fresh Ltd, Ahmedabad	AAFCA0413P	Gulab M. Thakor
177	ITA 1757/A/18	2014-15	DCIT Cir -1 (1) (1), Ahmedabad	Asian Granito India Ltd, Ahmedabad	AAFCA2340H	Ankit M. Talsania
178	ITA 1765/A/18	2009-10	DCIT Cir -1 (1) (1), Ahmedabad	Bosch Rexroth (India) Ltd, Ahmedabad	AAACM9898F	
179	ITA 1766/A/18	2015-16	DCIT Cir -3 (3), Ahmedabad	Shri Vivek S Agrawal, Ahmedabad	ADZPA4737C	
180	ITA 1767/A/18	2012-13	I.T.O. Ward-2 (1) (4), Ahmedabad	M/s. Mas Chemicals Pvt. Ltd, Ahmedabad	AABCM6329A	Tushar Hemani
181	CO 83/A/19	2012-13	I.T.O. Ward-2 (1) (4), Ahmedabad	M/s. Mas Chemicals Pvt. Ltd, Ahmedabad	AABCM6329A	Tushar Hemani
182	ITA 1769/A/18	2014-15	I.T.O. Ward-5 (2) (3), Ahmedabad	Shri Hetal Rajendrabhai Teli, Ahmedabad	AEEPT9701K	Tushar Hemani
183	ITA 1791/A/18	2010-11	DY. CIT.Cir-2 (1) (1), Ahmedabad	M/s. GSL Nova Petrochemical Ltd, Ahmedabad	AAACN5419K	Tushar Hemani
184	ITA 1801/A/18	2015-16	I.T.O. Ward-3 (2) (5), Ahmedabad	Smt. Sarojben Navnitlal Soni, Ahmedabad	AFHPS7830L	M.K.Patel
185	ITA 1836/A/18	2014-15	I.T.O. Ward-3 (3) (5), Ahmedabad	Shri Sameersinh C Vaghela, Ahmedabad	ACWPV0352L	
186	ITA 1840/A/18	2015-16	ACIT Cir-3 (2), Ahmedabad	M/s. Vishnu Export, Ahmedabad	AALFV9288N	
187	ITA 1848/A/18	2015-16	DCIT Cir -1 (1) (1), Ahmedabad	Anangbhai Ajaybhai Lalbhai, Ahmedabad	AAFPL0695M	
188	ITA 1849/A/18	2015-16	DCIT Cir -1 (1) (1), Ahmedabad	Bio-Tec h Vision Care Pvt Ltd, Ahmedabad	AABCB3639E	Gulab N. Thakor
189	ITA 1864/A/18	2015-16	I.T.O. Ward-3 (1) (2), Ahmedabad	M/s. PASL Windtech Pvt. Ltd, Ahmedabad	AABCA3022G	Tushar Hemani
190	ITA 10/A/19	2012-13	DCIT Cent. Cir -1 (4), Ahmedabad	M/s. KGN Industries Ltd, Ahmedabad	AAACR9383G	
191	ITA 20/A/19	2014-15	I.T.O. Ward-2 (1) (1), Ahmedabad	Gandhi Boards P. Ltd., Ahmedabad	AACCG3447L	
192	ITA 50/A/19	2015-16	DY. CIT.Cir-3 (3), Ahmedabad	M/s. Samir Synthetics Mills, Ahmedabad	AADFS1631A	
193	ITA 52/A/19	2015-16	I.T.O. Ward- S.K.Ward-3, Himatnagar	M/s. Dharti Associates Ashwamegh Project Sabarkantha	AAIFD0921D	
194	ITA 93/A/19	2015-16	DCIT Cent. Cir -3 (1) (1), Ahmedabad	M/s. Patel Alloy Steel P. Ltd., Ahmedabad	AABCP2984J	Tushar Hemani
195	ITA 111/A/19	2010-11	I.T.O.Ward(Exemption), Vadodara	Dr. Varese Kurien Public Charitable Trust, Anand	AAATD1982C	
196	ITA 116/A/19	2013-14	I.T.O Ward-4, Palanpur	Shri Ibrahimbhai Valim Ahmed Mankojiya, Banaskantha	ALUPM8668R	
197	ITA 119/A/19	2013-14	ACIT. Cent Cir-2 (2), Ahmedabad	M/s. John Energy Ltd. Mehsana	AAACI5184F	S.N.Divetia/Mehul Talera
198	ITA 223/A/19	2011-12	JT. CIT. (OSD) Cir-2 (1) (1), Ahmedabad	M/s. GSP Corp Science P. Ltd., Ahmedabad	AABCE7067M	Mehul K. Patel
199	ITA 290/A/19	2015-16	JT. CIT. (OSD) Cir-4 (1) (1), Ahmedabad	Suryashree Blocks P. Ltd., Ahmedabad	AAPCS8115A	

Sd/-
Pramod Kumar
(Vice President)

Sd/-
Justice P P Bhatt
(President)

**IN THE INCOME TAX APPELLATE TRIBUNAL,
AHMEDABAD BENCHES, AHMEDABAD**

SN	ITA/IT(SS)A No.	Asstt. Year	Name of Appellant	Name of Respondent	PAN	Name of AR- (Shri/Kum/Smt)
Annexure-1						
1	2	3	4	5	6	7
200	ITA 291/A/19	2014-15	JT. CIT. (OSD) Cir-4 (1) (1), Ahmedabad	Sintex Infra Projects Ltd., Ahmedabad	AANCS6027R	
201	ITA 309/A/19	2010-11	DCIT Cent.Cir -1(1), Ahmedabad	Rajendra J. Keshwani, HUF, Ahmedabad	AAEHK1973K	
202	ITA 310/A/19	2010-11	DCIT Cent.Cir -1(1), Ahmedabad	Smt. Denisha Rajendra Keshwani, Ahmedabad	AHZPK0889K	
203	ITA 322/A/19	2010-11	DCIT (Exemption) Cir-2, Ahmedabad	R. F. Gandhi Arogya Kelwani Trust, Vadodara	AAATR2280B	Sulabh Padshal
204	ITA 324/A/19	2010-11	DCIT Cir-4 (2), Ahmedabad	Malay Jayendrabhai Dala, Ahmedabad	AATPD0944K	
205	ITA 330/A/19	2015-16	I.T.O. Ward-1 (1) (1), Ahmedabad	M/s. Shree Dharma Associates, Ahmedabad	ACGFS8536B	
206	ITA 335/A/19	2015-16	DCIT B.K.Circle,Palanpur	Kedarnath Agri Tradelink P. Ltd, Palanpur	AAECK5973B	Gulab M Thakor
207	CO 153/A/19	2015-16	DCIT B.K.Circle,Palanpur	Kedarnath Agri Tradelink P. Ltd, Palanpur	AAECK5973B	Gulab M Thakor
208	ITA 341/A/19	2015-16	DCIT Cen.cir-1 (1), Ahmedabad	Dharmesh Kalidas Patel, Ahmedabad	AAYP0258P	
209	ITA 363/A/19	2013-14	I.T.O.(Exemption) Ward-2, Ahmedabad	Tripada Education Trust, Ahmedabad	AABTT0188M	Mehul k. Patel
210	CO 364/A/19	2013-14	I.T.O.(Exemption) Ward-2, Ahmedabad	Tripada Education Trust, Ahmedabad	AABTT0188M	Mehul k. Patel
211	ITA 365/A/19	2011-12	DCIT Cir- 3 (1) (1), Ahmedabad	Prasad Multi Service P. Ltd., Ahmedabad	AAACP0464A	Tushar Hemani
212	ITA 366/A/19	2012-13	DCIT Cir- 3 (1) (1), Ahmedabad	M/s. Nabros Tranport P. Ltd., Ahmedabad	AAACN3724D	Arti N Shah
213	ITA 368/A/19	2015-16	JT. CIT. (Exemption) (OSD) Cir-2 , Ahmedabad	Shreeji Education Trust, Baroda	AABTS2214H	
214	ITA 371/A/19	2009-10	DCIT (Exemption) Cir-2, Ahmedabad	Paramount Charity Trust, Vadodara	AAATP2338T	Mehul k Patel
215	ITA 13/A/18	2014-15	ACIT Cir-4 (1) (2), Ahmedabad	Techno Industries Ltd. Ahmedabad	AABCT6416B	Arti N Shah
216	ITA 15/A/18	2014-15	I.T.O.(Exemption) Ward-1, Ahmedabad	Aslali Kelvani Mandal, Ahmedabad	AAATA5869R	
217	ITA 16/A/18	2014-15	DY. CIT (Exemption) Cir-1, Ahmedabad	National Innovation Foundation India, Ahmedabad	AAATN3637Q	
218	ITA 19/A/18	2014-15	DY. CIT (Exemption) Cir-1, Ahmedabad	Adharshila Education Charitable Trust, Gandhunagar	AABTA2713R	
219	ITA 24/A/18	2014-15	DY. CIT (Exemption) Cir-2, Ahmedabad	Ankleshwar Industrial Development Society, Bharuch	AAATA4648Q	Arti N Shah
220	ITA 55/A/18	2014-15	DY. Cir. 1 (1) (1), Ahmedabad	Arman Financial Services, Ltd. Aahmedabad	AABCA3165E	Tushar Hemani
221	ITA 288/A/18	2013-14	I.T.O. Ward-3 (1) (2), Ahmedabad	M/s. Patidas Export Pvt. Ltd., Ahmedabad	AAGCP1577L	S.N.Divetia/Mehul Talera
222	ITA 353/A/18	2013-14	I.T.O. Ward-2 (1) (1), Ahmedabad	M/s. Emerald Organisers P. Ltd., Ahmedabad	AACFE7370B	
223	ITA 372/A/18	2014-15	ACIT Cir-2 (1) (2), Ahmedabad	Mahavir Casting Ltd., Ahmedabad	AABCM2885R	
224	ITA 389/A/18	2014-15	DCIT Cir- 3 (2) , Ahmedabad	M/s. Mulchandbhai & Sons, Ahmedabad	AACFM7364F	Aseem L Thakkar
225	ITA 408/A/18	2011-12	I.T.O. Ward-4 (1) (3), Ahmedabad	Shri Shital Priyashran Shah, Ahmedabad	AQXPS9304E	Gulab M Thakor
226	CO 19/A/19	2011-12	I.T.O. Ward-4 (1) (3), Ahmedabad	Shri Shital Priyashran Shah, Ahmedabad	AQXPS9304E	Gulab M Thakor
227	ITA 442/A/18	2013-14	JT. CIT. (OSD) Cir-3 (1) (1) , Ahmedabad	M/s. Nabros Tranport P. Ltd., Ahmedabad	AAACN3724D	Arti N Shah

Sd/-
Pramod Kumar
(Vice President)

Sd/-
Justice P P Bhatt
(President)

**IN THE INCOME TAX APPELLATE TRIBUNAL,
AHMEDABAD BENCHES, AHMEDABAD**

SN	ITA/IT(SS)A No.	Asstt. Year	Name of Appellant	Name of Respondent	PAN	Name of AR- (Shri/Kum/Smt)
Annexure-1						
1	2	3	4	5	6	7
228	ITA 455/A/18	2012-13	I.T.O. Ward-3 (2) (7), Ahmedabad	Shri Bipinbhai Naranbhai Patel, Ahmedabad	AHZPP5306L	S.N.Divetia/Mehul Talera
229	ITA 465/A/18	2014-15	I.T.O. Ward-4 , Mehsana	M/s. B.T. Corporation, Kalol	AAIFB5811A	
230	ITA 474/A/18	2014-15	DCIT (Exemption) Cir-2, Ahmedabad	The Rajkumar College Trust, Rajkot	AAATT6958L	
231	CO 16/A/19	2014-15	DCIT (Exemption) Cir-2, Ahmedabad	The Rajkumar College Trust, Rajkot	AAATT6958L	
232	ITA 475/A/18	2012-13	DCIT Cir- 3 (1) , Baroda	Shri Bhavanbhai R. Bharwad, Baroda	ACGPB2964E	
233	ITA 484/A/18	2013-14	DCIT Central Cir-1 , Vadodara	M/s. Setu Infrabuild Pvt. Ltd., Godhra	AAMCS0037L	
234	ITA 491/A/18	2014-15	JT. CIT. (OSD) Central Cir-2 (1) , Ahmedabad	Arya Grand Hotel & Resort P. Ltd.	AADCD1874F	
235	ITA 502/A/18	2013-14	JCIT (OSD) Cir-1 (1) (2), Ahmedabad	M/s. Dharmshil Industries P. Ltd., Ahmedabad	AABCD0481C	
236	ITA 927/A/18	2009-10	DCIT Cent. Cir-1 (1) , Ahmedabad	Shri Pranav Praful Chandra Vora, Ahmedabad	ACYPV7581R	
237	ITA 930/A/18	2014-15	DY CIT (Exemption) Cir-2, Ahmedabad	Gujarat Environment Service Society, Anand	AAATG1361J	Sulabh Padshah
238	ITA 947/A/18	2014-15	DY CIT Cir-2 (1) (1), Ahmedabad	M/s. Gujarat Apollo Industries Ltd., Ahmedabad	AAACG7248P	Mehul K Patel
239	ITA 949/A/18	2014-15	DCIT Cir-2 (1) (1), Ahmedabad	M/s. GSP Corp Science P. Ltd., Ahmedabad	AAACG7984Q	Mehul K Patel
240	ITA 602/A/19	2009-10	ACIT Cir-5 (2), Ahmedabad	Shri Vipinbhai Somabhai Pujara, Ahmedabad	AFUPP6021P	S.N.Divetia/Mehul Talera
241	ITA 603/A/19	2013-14	ACIT Cir-5 (2), Ahmedabad	The Navnirman Co. Op. Bank, Ltd., Ahmedabad	AABFN2975L	
242	ITA 620/A/19	2009-10	ACIT Cir-3 (3), Ahmedabad	Shri Manish Ravichand Shah, Ahmedabad	AVUPS3273N	
243	ITA 651/A/19	2015-16	DY CIT Cent. Cir-2 (1) , Ahmedabad	Abellon Energy Ltd., Ahmedabad	AAHCA2213K	S N Soparkar
244	ITA 673/A/19	2014-15	ACIT Patan Cir, Patan	A. B. Infraspac Pvt. Ltd., Visnagar	AAKCA2461N	Gulab M Thakor
245	ITA 702/A/19	2012-13	ACIT Cir-5 (2), Ahmedabad	M/s. K. R. Medical Clinic Pharmacy	AAHFK9190J	
246	ITA 722/A/19	2013-14	DCIT Gandhinagar Cir, Gandhinagar	Uma Industries, Mehsana	AAAFU7653F	
247	ITA 736/A/19	2007-08	DCIT Cir-2 (1) (2) , Ahmedabad	M/s. Marg Biotech P. Ltd., Ahmedabad	AADCM0007F	Prakash D Shah
248	ITA 737/A/19	2008-09	DCIT Cir-2 (1) (2) , Ahmedabad	M/s. Marg Biotech P. Ltd., Ahmedabad	AADCM0007F	Prakash D Shah
249	ITA 742/A/19	2003-04	DCIT Cent. Cir-3 , Baroda	M/s. Narayan Housing, Vadodara	AAPFS6879J	
250	ITA 754/A/19	2013-14	DCIT Cir-1 (1) (2) , Baroda	Inox India Pvt. Ltd., Vadodara	AAACI4416P	Bhavin Marfatia
251	ITA 756/A/19	2015-16	DCIT Cir-1 (1) (2) , Baroda	Inox India Pvt. Ltd., Vadodara	AAACI4416P	Bhavin Marfatia
252	ITA 776/A/19	2014-15	DCIT (Exemption) Cir-2, Ahmedabad	Shree Kalikamata Temple Public Trust	AACT57957G	Sulabh Padshah
253	ITA 777/A/19	2015-16	DY CIT (Exemption) Cir-2, Ahmedabad	Gujarat Environment Service Society Trust, Anand	AAATG1361J	Sulabh Padshah
254	ITA 786/A/19	2015-16	DCIT B.K.Circle ,Palanpur	Pankaj Rasiklal Sanghavi	AIJPS0589D	
255	ITA 787/A/19	2013-14	I.T.O. Ward-3 (1) (2), Ahmedabad	M/s. Patidar Export Pvt. Ltd., Ahmedabad	AAGCP1577L	S.N.Divetia/Mehul Talera
256	ITA 790/A/19	2012-13	I.T.O. Ward-5 (2) (2), Ahmedabad	M/s. Bhavi Tour & Travels, Ahmedabad	AADFB6613P	M K Patel

Sd/-
Pramod Kumar
(Vice President)

Sd/-
Justice P P Bhatt
(President)

**IN THE INCOME TAX APPELLATE TRIBUNAL,
AHMEDABAD BENCHES, AHMEDABAD**

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Annexure-1						
1	2	3	4	5	6	7
257	ITA 791/A/19	2013-14	I.T.O. Ward-5 (2) (2), Ahmedabad	M/s. Bhavi Tour & Travels, Ahmedabad	AADFB6613P	Mehul K Patel
258	ITA 798/A/19	2016-17	ACIT Cir-3 (3), Ahmedabad	M/s. Samir Synthetics Mills, Ahmedabad	AADFS1631A	S.N.Divetia/Mehul Talera
259	ITA 800/A/19	2015-16	ACIT Cir-3 (3), Ahmedabad	M/s. Avadh Infra, Ahmedabad	AAYFA3557E	
260	ITA 816/A/19	2013-14	DCIT Cir-3 (1) (1), Ahmedabad	Shri Amrutbhai Ichchabhai Patel, Ahmedabad	ACNPP1706F	
261	ITA 822/A/19	2011-12	ACIT Cir-2 (2), Ahmedabad	Rajendra Harjivandas Prajapati, Ahmedabad	AAWPP1180G	
262	ITA 823/A/19	2014-15	ACIT (International Taxation) -2, Ahmedabad	M/s. Hydrosult Inc.	AABCH7899G	
263	ITA 845/A/19	2015-16	ACIT - Cir- Patan	Ghanshyambhai Dayaram Bachani, Mehsana	ADHPB2885L	
264	ITA 846/A/19	2015-16	I.T.O.(Exemption) Ward-1, Ahmedabad	Mahipatram Rupram Ashram, Ahmedabad	AAATM2197G	
265	ITA 375/A/19	2013-14	DCIT-Cir-2 (1) (2), Ahmedabad	M/s. Mahavir Rolling Mills Ltd., Ahmedabad	AABCM8847K	Aseem L Thakkar
266	ITA 388/A/19	2013-14	DCIT-Cent.Cir-2, Vadodara	Shri Jamnadas Thakersibhai Patel, Vadodara	ABEPB8492L	Mukund Bakshi
267	ITA 389/A/19	2013-14	DCIT-Cent.Cir-2, Vadodara	Shri Jaynadas Thakersibhai Patel, Vadodara	ABEPB8492L	Mukund Bakshi
268	ITA 390/A/19	2012-13	DCIT-Cent.Cir-2, Vadodara	Shri Jayantibhai Thakersibhai Patel, Vadodara	AEOPP1395K	Mukund Bakshi
269	ITA 391/A/19	2013-14	DCIT-Cent.Cir-2, Vadodara	Shri Jayantibhai Thakersibhai Patel, Vadodara	AEOPP1395K	Mukund Bakshi
270	ITA 397/A/19	2013-14	DCIT-Cent. Cir-3, Baroda	M/s. Ultra Tech Transmission, Baroda	AABFU6678B	
271	ITA 398/A/19	2014-15	DCIT-Cent. Cir-3, Baroda	M/s. Ultra Tech Transmission, Baroda	AABFU6678B	
272	ITA 399/A/19	2014-15	DCIT-Cent. Cir-3, Baroda	M/s. Ultra Tech Transmission, Baroda	AABCU3751A	
273	ITA 429/A/19	2015-16	I.T.O. Ward-1, Mehsana	M/s. Ajay Tacon (JV), Mehsana	AASFA6922B	Gulab M Thakor
274	ITA 431/A/19	2011-12	I.T.O. Ward-1, Anand	Shri Pravinbhai Jayantibhai Kapasi, Ahmedabad	AEMPK9056N	
275	ITA 468/A/19	2013-14	DCIT-Cir-3 (1) (2), Ahmedabad	M/s. Rajratna Metal Industries Ltd., Ahmedabad	AAACR9980M	Praksh D Shah
276	ITA 469/A/19	2014-15	DCIT-Cir-3 (1) (2), Ahmedabad	M/s. Rajratna Metal Industries Ltd., Ahmedabad	AAACR9980M	Prakash D Shah
277	ITA 506/A/19	2012-13	ITO, Ward - 4 (2) (5), Ahmedabad	Vasantbhai Ranchhodbhai Patel, Ahmedabad	ATBPP7120Q	
278	ITA 515/A/19	2015-16	DCIT-Cir-4 (2), Ahmedabad	Shri Gyaneshkamal Ramnandan Singh, Ahmedabad	ABIPS9346N	
279	ITA 516/A/19	2015-16	DCIT-Cir-4 (2), Ahmedabad	Jayanti Gyaneshsingh, Ahmedabad	ALWPS0094F	
280	ITA 526/A/19	2014-15	DCIT-Cir-4 (1) (1), Ahmedabad	Suzlon Energy Ltd. (formerly known as M/s. SE Blades Ltd. And SE Electrical Ltd.), Ahmedabad	AADCS0472N	Tushar Hemani
281	ITA 543/A/19	2014-15	ACIT, Patan Cir- Patan	M/s. Gujarat Infraproject P. Ltd., Visnagar	AADCG8268J	
282	ITA 544/A/19	2015-16	ACIT, Patan Cir- Patan	M/s. Ajay Protech P. Ltd., Unjha	AAJCA4095R	

**IN THE INCOME TAX APPELLATE TRIBUNAL,
AHMEDABAD BENCHES, AHMEDABAD**

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Annexure-1						
1	2	3	4	5	6	7
283	ITA 545/A/19	2015-16	ACIT, Patan Cir- Patan	The Vijayapur Market Yard Co. Op. Society Ltd., Mehsana	AAAAT2496G	
284	ITA 567/A/19	2014-15	I.T.O. Ward-4, (2) (2), Ahmedabad	Jaymin Jayprakash Zaveri, Ahmedabad	AADPZ4557A	Tushar Hemani
285	ITA 570/A/19	2012-13	I.T.O. Ward-2, Gandhinagar	Shri Gabhaji Somaji Thakor, Gandhinagar	ANIPT0537C	
286	ITA 571/A/19	2015-16	I.T.O. Ward-2, Gandhinagar	M/s. Heaven Associates, Gandhinagar	AAGFH8119R	
287	ITA 572/A/19	2014-15	DCIT-Cent. Cir-2 (3), Ahmedabad	Jayesh Steel Pvt. Ltd., Ahmedabad	AAACJ5006C	
288	ITA 573/A/19	2007-08	I.T.O. Ward - 3 (3) (3), Ahmedabad	M/s. Netra Residency, Ahmedabad	AAFFN6226J	Aseem Thakar
289	ITA 2404/A/17	2013-14	ACIT Circle-2(2) Ahmedabad	Atishay Infrastructure, Ahmedabad	AARFA3615J	Mehul Talera
290	ITA 2486/A/17	2013-14	DY.CIT.Central Circle-2(1) Ahmedabad	Raj Enterprise, Mehsana	AAFFR7302H	S.N.Divetia/Mehul Talera
291	ITA 2487/A/17	2013-14	DCIT Central Circle-2(1) Ahmedabad	Raj Enterprise, Mehsana	AAFFR7301E	S.N.Divetia/Mehul Talera
292	ITA 2747/A/17	2011-12	DY.CIT Circle-3(1) Ahmedabad	Nabros Transport Pvt.Ltd	AAACN3724D	Arti N Shah
293	ITA 2771/A/17	2014-15	ITO Ward-3(1)(4) Ahmedabad	Posco Poggenamp Elec.Pvt.Ltd	AAFCP7913H	Sanjay R Shah
294	ITA 2772/A/17	2010-11	DY.CIT Anand Circle, Anand	EMTICI Engineering Limited	AAACE4642F	Mehul K Patel
295	ITA 2824/A/17	2010-11	DCIT.Circle-3(1) Vadodara	Irfankhan M Pathan	AKEPP9416F	
296	ITA 2828/A/17	2014-15	ACIT Circle-2(1)(1) Ahmedabad	Infinium Motors Pvt.Limited	AAACI4684B	
297	ITA 2829/A/17	2014-15	ACIT Circle-2(1)(1) Ahmedabad	Gopal iron & Steel Co (Guj) Limited	AAACG7013L	Gulab M Thakor
298	ITA 2830/A/17	2013-14	ACIT Circle-2(1)(1) Ahmedabad	Gyscoal alloys Limited	AAECS6731M	Sulabh Padshah
299	ITA 2854/A/17	2014-15	ITO. (Exemptions) Ward-2 Ahmedabad	Platinum Foundation , Ahmedabad	AABTP1113G	Tushar Hemani
300	ITA 2858/A/17	2014-15	DY.CIT. (Exemptions) Circle-2 Ahmedabad	Bhartiya Sanskruti Samvardhak Trust Porbandar	AAATB2378Q	
301	ITA 2883/A/17	2013-14	ACIT. Circle-3(3) Ahmedabad	Smt Jigisha Keval Mehta ,Ahmedabad	AFQPS2995M	
302	ITA 2892/A/17	2013-14	DCIT (Exemptions) Circle-1, Ahmedabad	Ahmedabad Diamond Association Medical Trust,Ahmedabad	AAATA3858Q	S N Soparkar
303	ITA 2902/A/17	2013-14	DY CIT. Central Circle,Ahmedabad	Maruti Reality, Ahmedabad	AASFM1204A	Gulab M Thakor
304	ITA 2918/A/17	2013-14	ITO. Ward-2(1)(3), Ahmedabad	Hemato Oncology Clinic Pvt Ltd, Ahmedabad	AABCH4932Q	S.N.Divetia/Mehul Talera
305	ITA 2919/A/17	2014-15	ITO. Ward-2(1)(3), Ahmedabad	Hemato Oncology Clinic Pvt Ltd, Ahmedabad	AABCH4932Q	S.N.Divetia/Mehul Talera
306	ITA 2921/A/17	2014-15	ITO. Ward-1(1)(2), Ahmedabad	Anil Mines & Minerals Ltd, Ahmedabad	AAECA7865L	
307	ITA 2924/A/17	2014-15	ITO. Ward-4(1)(4), Ahmedabad	Vinny Overseas Pvt Ltd, Ahmedabad	AAACV6577E	
308	ITA 2925/A/17	2014-15	DY. CIT. Circle-4(1)(1), Ahmedabad	Shital Ispat Pvt Ltd, Ahmedabad	AADCS3743A	
309	ITA 2926/A/17	2013-14	DY.CIT. Circle-4(1)(1), Ahmedabad	Sarabhai Holdings. Pvt Ltd, Ahmedabad	AAECS6919B	Mehul K Patel
310	ITA 2927/A/17	2014-15	DY.CIT. Circle-4(1)(1), Ahmedabad	Sarabhai Holdings. Pvt Ltd, Ahmedabad	AAECS6919B	Mehul K Patel
311	ITA 2943/A/17	2014-15	DCIT. Circle-2(1)(1), Baroda	Swiss Pac Pvt Ltd, Vadodara	AADCS2724B	
312	ITA 2859/A/17	2014-15	DY.CIT. (Exemptions) Circle-2 Ahmedabad	Animal Breeding Research Organization (India) Anand	AAATA3919Q	Sanjay R Shah

Sd/-
Pramod Kumar
(Vice President)

Sd/-
Justice P P Bhatt
(President)

**IN THE INCOME TAX APPELLATE TRIBUNAL,
AHMEDABAD BENCHES, AHMEDABAD**

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Annexure-1						
1	2	3	4	5	6	7
313	CO 23/A/19	2014-15	Animal Breeding Research Organization (India) Ananad	DY.CIT. (Exemptions) Circle-2 Ahmedabad	AAATA3919Q	Sanjay R Shah
314	ITA 2958/A/17	2012-13	DY.CIT. Circle-2(1), Ahmedabad	Sai Infrastructure, Ahmedabad	ACDFS6223N	
315	CO33/A/19	2012-13	Sai Infrastructure, Ahmedabad	DY.CIT. Circle-2(1), Ahmedabad	ACDFS6223N	
316	ITA 2857/A/17	2014-15	DCIT (Exemption) Circle-2 Ahmedabad	Navsari Cancer Care Foundation Public Charitable Trust ,Navsari	AAATN2865Q	Tushar Hemani
317	IT(SS) 01/A/19	2009-10	DCIT.Central.Circle-1(2), Ahmedabad	Pradip Sudhkarbhai Birewar, Ahmedabad	AGJPB2106P	Sulabh Padshah
318	IT(SS) 20/A/19	2011-12	ACIT.Central.Circle-2(2), Ahmedabad	John Energy Ltd, Mehsana	AAACJ5184F	S.N.Divetia/Mehul Talera
319	IT(SS) 22/A/19	2013-14	ACIT.Central.Circle-2(2), Ahmedabad	John Energy Ltd, Mehsana	AAACJ5184F	S.N.Divetia/Mehul Talera
320	IT(SS) 29/A/19	2013-14	DCIT.Central.Circle-2, Vadodara	Ganesh Builder, Vadodara	AABFG8027G	
321	IT(SS) 30/A/19	2014-15	DCIT.Central.Circle-2, Vadodara	Ganesh Builder, Vadodara	AABFG8027G	
322	IT(SS) 44/A/19	2011-12	ACIT.Central.Circle-2(4), Ahmedabad	Yogesh Ghanshyambhai Patel,Ahmedabad	APDPP4108E	
323	IT(SS) 55/A/19	2010-11	DCIT.Central.Circle-1(4), Ahmedabad	Victory Organisers Pvt. Ltd, Ahmedabad	AACCV5570B	
324	IT(SS) 70/A/19	2010-11	DCIT.Central.Circle-2, Vadodara	Pravinchandra Ranchhodbhai Patel, Vadodara	ACPPP2695F	
325	IT(SS) 163/A/19	2012-13	DCIT.Central.Circle-2(4), Ahmedabad	Pravinkant M Gandhi, Ahmedabad	AETPG1002M	D K Paniar
326	IT(SS) 165/A/19	2010-11	DCIT.Central.Circle-2(1), Ahmedabad	Abellon Clean Energy Limited, Ahmedabad	AAHCA1525G	S N Sopakar
327	IT(SS) 166/A/19	2011-12	DCIT.Central.Circle-2(1), Ahmedabad	Abellon Clean Energy Limited, Ahmedabad	AAHCA1525G	S N Sopakar
328	IT(SS) 167/A/19	2012-13	DCIT.Central.Circle-2(1), Ahmedabad	Abellon Clean Energy Limited, Ahmedabad	AAHCA1525G	S N Sopakar
329	IT(SS) 169/A/19	2015-16	DCIT.Central.Circle-2(1), Ahmedabad	Abellon Clean Energy Limited, Ahmedabad	AAHCA1525G	S N Sopakar
330	IT(SS) 170/A/19	2010-11	DCIT.Central.Circle-1(2), Ahmedabad	Sthapatya Shilp Developers, Ahmedabad	ABBFS3315E	Dhiren A Shah
331	IT(SS) 171/A/19	2012-13	DCIT.Central.Circle-1(2), Ahmedabad	Sthapatya Shilp Developers, Ahmedabad	ABBFS3315E	Dhiren A Shah
332	IT(SS) 175/A/19	2009-10	DCIT.Central.Circle-1(4), Ahmedabad	Laxmidevi Asumal Harpalani	AAZPH7705C	
333	IT(SS) 183/A/19	2010-11	Jt.CIT (OSD) Central.Circle-1, Vadodara	Narayan Land Estate, Bharuch	AACFN0406B	
334	IT(SS) 186/A/19	2013-14	Jt.CIT (OSD) Central.Circle-1, Vadodara	Narayan Land Estate, Bharuch	AACFN0406B	
335	IT(SS) 192/A/19	2013-14	ACIT.Central.Circle-2(4), Ahmedabad	Alkaben Pravinchandra Kotak, Ahmedabad	ACGPT6684B	Dhiren A Shah
336	IT(SS) 194/A/19	2013-14	ACIT.Central.Circle-2(4), Ahmedabad	Dhwani Jateen Gupta,Ahmedabad	AHPPG1903Q	Dhiren A Shah
337	ITA 955/A/18	2014-15	DCIT.Central.Circle-1(4), Ahmedabad	Baghbaan marketing Pvt Ltd,Ahmedabad	AACCB5240Q	Aseem Thakkar
338	ITA 964/A/18	2014-15	ITO. Ward-3(1)(4), Ahmedabad	Primore Solutions Pvt. Ltd,Ahmedabad	AAACV7384F	S.N.Divetia/Mehul Talera
339	ITA 962/A/18	2014-15	ACIT.Circle-2(1)(2), Ahmedabad	KLB Commodities Pvt.Ltd,Ahmedabad	AAACK4101B	
340	ITA 789/A/18	2014-15	The Dy. CIT. Circle-3(2) Ahmedabad	Kiritsinh Chandrasinh Gohil, Ahmedabad	AHFPG0800L	
341	ITA 756/A/18	2009-10	DCIT.Central.Circle-1(1), Ahmedabad	Dhulabhai S Prajapati, ahmedabad	AFTPP5538TG	Sulabh Padshah
342	CO 80/A/19	2009-10	Dhulabhai S Prajapati, ahmedabad	DCIT.Central.Circle-1(1), Ahmedabad	AFTPP5538TG	Sulabh Padshah
343	ITA 826/A/18	2014-15	DCIT Central.Circle-1, Bhavnagar	Vallabhbhai Dhanjibhai & Company, Bhavnagar	AACFV2572J	
344	CO 115/A/19	2014-15	Vallabhbhai Dhanjibhai & Company, Bhavnagar	DCIT Central.Circle-1, Bhavnagar	AACFV2572J	

Sd/-
Pramod Kumar
(Vice President)

Sd/-
Justice P P Bhatt
(President)

**IN THE INCOME TAX APPELLATE TRIBUNAL,
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Annexure-1						
1	2	3	4	5	6	7
345	ITA 914/A/18	2009-10	DCIT.Circle-1(1)(1), Ahmedabad	B.M.J. Cables Ltd	AABCT7731P	
346	CO 71/A/19	2009-10	B.M.J. Cables Ltd	DCIT.Circle-1(1)(1), Ahmedabad	AABCT7731P	
347	ITA 915/A/18	2013-14	Dy. CIT. Circle-1(1)(1), Ahmedabad	Ambe Tradecorp pvt Ltd, Ahmedabad	AABCJ8599F	Dhien A Shah
348	CO 77/A/19	2013-14	Ambe Tradecorp pvt Ltd, Ahmedabad	Dy. CIT. Circle-1(1)(1), Ahmedabad	AABCJ8599F	Dhien A Shah
349	ITA 1276/A/18	2015-16	DCIT Panchmahal Circle. Godhra	The Sant Taluka Primary School Teachers Co-Op	AABTS2076F	
350	CO 86/A/19	2015-16	The Sant Taluka Primary School Teachers	DCIT Panchmahal Circle. Godhra	AABTS2076F	
351	ITA 926/A/18	2010-11	Dy. CIT. Circle-1(1), Ahmedabad	Induben C Shah, Ahmedabad	ACZPS4276R	Mehul K Patel
352	ITA 966/A/18	2013-14	ITO. (Exemptions) Ward-1 Ahmedabad	Gujarat State Plastic Manufacturer's Association,	AAATG3563A	Hardik V Vora
353	ITA 1248/A/18	2015-16	ITO Word-1, Dahod	The Sahyog Co-Op. Credit Soc.Ltd, Dahod	AADAT5113F	Bhavin Marfatia
354	ITA 1287/A/18	2014-15	DCIT. Central.Circle-1,Vadodara	Swastik Developers, Vadodara	ACBFS3289A	
355	ITA 1312/A/18	2014-15	ITO Word-5(2)(2), Ahmedabad	Anand Vipinchandra Shah, Ahmedabad	ACKPS9265M	Mehula k patel
356	ITA 1337/A/18	2008-09	ITO Word-3(3)(4), Ahmedabad	Rajwadi Transport, Ahmedabad	AAJFR9612A	
357	ITA 1336/A/18	2014-15	ITO Word-3(3)(10), Ahmedabad	Haresh Dahyalal Modi HUF, Ahmedabad	AADHH4365N	
358	ITA 1344/A/18	2015-16	ACIT.Circle-3(3), Ahmedabad	Dahyabhai N Patel HUF, Ahmedabad	AAAH5068H	
359	ITA 1376/A/18	2013-14	ITO Word-1(1), Bhavnagar	Dineshbhai Dharmashibhai Patel, Bhavnagar	ACPPP6560M	
360	ITA 1492/A/18	2012-13	DCIT.Circle-2(1)(1), Ahmedabad	Frontline Corporation Limited,Ahmedabad	AAACF2403M	P F Jain
361	ITA 1498/A/18	2014-15	ACIT.Sabarkantha Circle, Himatnagar	City Tiles Limited, Sabarkantha	AABCC8895M	
362	ITA 847/A/19	2015-16	ACIT (Exemption) Circle-1, Ahmedabad	Give Foundation, Ahmedabad	AABCG2322D	S N Sopakar
363	ITA 849/A/19	2009-10	ACIT (Exemption) Circle-1, Ahmedabad	Shri Swaminarayan Sarvopari Siddhant Digvijay trust, Ahmedabad	AAATS9137N	Gulab M Thakor
364	ITA 850/A/19	2015-16	ITO Word-5, Kadi	Jayrambhai Prabhatbhai Desai, Kadi	AKSPD8662M	
365	ITA 853/A/19	2016-17	ITO Word-3(3)(9), Ahmedabad	Patel Rasikbhai Virjibhai HUF,Ahmedabad	AADHP3153J	
366	ITA 897/A/19	2009-10	ACIT Patan Circle Patan	Rachana Global Excavation Ltd, Patan	AADCR5125M	
367	ITA 898/A/19	2010-11	ACIT Patan Circle Patan	Rachana Global Excavation Ltd, Patan	AADCR5125M	
368	ITA 906/A/19	2011-12	DCIT.Central.Circle-1(1), Ahmedabad	Sunita S Chokshi, Ahmedabad	ABDPC2570K	
369	ITA 916/A/19	2012-13	DCIT Gandhinagar Circle, Gandhinagar	Shri Rang Infrastructure, Gandhinagar	AAICS9126J	Mehul K Patel
370	ITA 922/A/19	2010-11	ITO Word-7(2)(5), Ahmedabad	Shobhaben Kirankumar Vasani, Ahmedabad	AAKPV9719K	Gulab M Thakor
371	ITA 948/A/19	2014-15	ITO Word-2(2)(5), Ahmedabad	Satish M Patel, Ahmedabad	ABBPP0940J	S K Sadhwani
372	ITA 949/A/19	2012-13	ITO Word-1(2)(1), Ahmedabad	Bipin Babubhai Panchal, Ahmedabad	BHKPP0178E	
373	ITO 954/A/19	2012-13	DCIT.Circle-4(2), Ahmedabad	Sanjay Joitaram Patel, Ahmedabad	AAMPP0798G	
374	ITA 955/A/19	2012-13	DCIT.Circle-4(2), Ahmedabad	Kanubhai Joitaram Patel, Ahmedabad	AAMPP2378L	
375	ITA 958/A/19	2011-12	ITO Word-3(3)(2), Ahmedabad	Parag Rameshbhai Gathani HUF	AADHG5551R	Gulab M Thakor
376	ITA 972/A/19	2013-14	DCIT.Central.Circle-3, Vadodara	Arya Developers, Vadodara	AARFA5865G	
377	ITA 985/A/19	2012-13	ACIT Circle-5(2), Ahmedabad	Kunal kiranbhai Sheth, Ahmedabad	ADAPS6966L	S.N.Divetia/Mehul Talera

Sd/-
Pramod Kumar
(Vice President)

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Justice P P Bhatt
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**IN THE INCOME TAX APPELLATE TRIBUNAL,
AHMEDABAD BENCHES, AHMEDABAD**

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Annexure-1						
1	2	3	4	5	6	7
378	ITA 1031/A/19	2015-16	The ITO Word-3(1)(1), Ahmedabad	Poggen Nagarsheth Powertronics Pvt Ltd, Ahmedabad	AAAC09130B	
379	ITA 1078/A/19	2013-14	ITO Word-3, Mehsana	Tribhovanbhai Maganbhai Patel, Ahmedabad	BQBPP2109R	
380	ITA 1090/A/19	2015-16	The ACIT.Central.Circle-2(1), Ahmedabad	Amish P Vyas, Ahmedabad	AAKPV3987B	
381	ITA 1097/A/19	2003-04	DCIT. Central Circle-1(1) , Ahmedabad	Navratna Organisers & Developers Pvt Ltd, Ahmedabad	AAACN8151E	Tushar Hemani
382	ITA 1100/A/19	2015-16	Dy.CIT. Central Circle-1(1) , Ahmedabad	Venus Infrabuild, Ahmedabad	AAJFV3857F	Viajy Govani
383	IT(SS) 354/A/19	2012-13	Dy.CIT. Central Circle-1(1) , Ahmedabad	Venus Infrabuild, Ahmedabad	AAJFV3857F	Viajy Govani
384	ITA 1128/A/19	2011-12	DCIT.Circle-4(1)(2) , Ahmedabad	Turakhia Overseas Pvt Ltd, Ahmedabad	AAACT5636N	S N Soparkar
385	ITA 1132/A/19	2016-17	JCIT.Circle-1(1)(1)(OSD), Ahmedabad	Anangbhai Ajaybhai Lalbhai, Ahmedabad	AAFPL0695M	S N Soparkar
386	ITA 1134/A/19	2014-15	DCIT.Central Circle-1(4) , Ahmedabad	Shreem Money, Ahmedabad	ABWFS5241G	
387	757/Ahd2015	2010-11	ACIT, Circle 1, Bhavnagar	M/s. Sheth Ship Breaking Corporation	AAHFS6648B	Tushar Hemani
388	1340/Ahd/2013	2009-10	ITO, Wd-9(4), Ahmedabad	Shri Dilip Chapsi Palani	AHOPP7008AJ	M J Shah
389	1410/Ahd/2014	2009-10	Vishal Dilip Palani	I.T.O., Wd-9(4), Ahmedabad	ALOPP0931E	Manish J Shah
390	2027/Ahd/2017	2013-14	DCIT, Mehsana Circle, Mehsana	M/s. Denis Chem Lab Ltd.	AAACD4123C	Tushar Hemani
391	3583/Ahd/2015	2010-11	ACIT, Palanpur, B.K. Circle, Palanpura	M/s. Banpal Oil Chem Pvt. Ltd.	AAACB8589Q	Tushar Hemani
392	1181/Ahd/2016	2010-11	DCIT, Cir. 1(1)(1), Ahmedabad	M/s. Azure Knowledge Corporatio Pvt. Ltd.	AAFCS3464A	Gulab M Thakor
393	45/Ahd/2017	2012-13	DCIT, Circle 1(1)(2), Ahmedabad	Dhanlaxmi Infrastructure Pvt. Ltd.	AACCD5578R	
394	IT(SS) 58/Ahd/2016	2012-13	DCIT, Circle-2(2), Ahmedabad	Shanti Corporation	ABTFS6275P	S N Soparkar
395	IT(SS) 68/Ahd/2016	2010-11	ACIT, Cir.2(4), Ahmedabad	Shri Dilipbhai Govindbhai Purohit	ACPPP8812Q	S.N.Divetia/Mehul Talera
396	1590/Ahd/2017	2012-13	ITO, Wd-2, Ahmedabad	Roshanal Mittersen Jain Balaji Chritable Trust	AAATR6591B	Tushar Hemani
397	1733/Ahd/2012	2009-10	ACIT, Circle-2, Ahmedabad	Shri Milan Harishbhai Mehta	ACXMP5273C	M K Patel
398	1937/Ahd/2013	2010-11	DCIT, Cir.2(2), Ahmedabad	Shri Milan Harishbhai Mehta	ACXMP5273C	M K Patel
399	2573/Ahd/2017	2013-14	ITO, Wd.3(3)(12), Ahmedabad	Dhruv Construction Company	AAGFD1722L	
400	3396/Ahd/2014	2002-03	ITO, Wd-2(1)(4), Ahmedabad	M/s. MOH Ltd.	AABCM0385L	
401	1241/Ahd/2016	2011-12	ITO, S.K. Wd-1, Ahmedabad	M/s. Saffron Sanitaryware Ltd.	AAICS4514L	
402	2332/Ahd/2016	2012-13	ITO, Wd-1(1)(2), Ahmedabad	M/s. Anil Infraplus Ltd.	AAHCA6846J	
403	1837/Ahd/2013	2005-06	ACIT, Cir.-7, Ahmedabad	Shri Harish K. Patel	ABXPP2730L	S.N.Divetia/Mehul Talera
404	03/Ahd/2019 (in ITA No. 1837/Ahd/2013)	2005-06	Harish K. Patel	ACIT, Circle-7, Ahmedabad	ABXPP2730L	S.N.Divetia/Mehul Talera
405	1838/Ahd/2013	2005-06	ACIT, Cen. Cir-7, Ahmedabad	Smt. Jignashaben H. Patel	AFDPP9615A	S.N.Divetia/Mehul Talera

Sd/-
Pramod Kumar
(Vice President)

Sd/-
Justice P P Bhatt
(President)

**IN THE INCOME TAX APPELLATE TRIBUNAL,
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SN	ITA/IT(SS)A No.	Asstt. Year	Name of Appellant	Name of Respondent	PAN	Name of AR- (Shri/Kum/Smt)
Annexure-1						
1	2	3	4	5	6	7
406	04/Ahd/2019 (in ITA No. 1838/Ahd/2013)	2005-06	Smt. Jignashaben Harish Patel	ACIT, Circle-7, Ahmedabad	AFDPP9615A	S.N.Divetia/Mehul Talera
407	739/Ahd/2017	2007-08	DCIT, S.K. Circle, Himatnagar	M/s. Crystal Glaze (Now as M/s. Crytal Ceramic I	AACFC0926H	Aseem L Thakkar
408	740/Ahd/2017	2008-09	DCIT, S.K. Circle, Himatnagar	M/s. Crystal Glaze (Now as M/s. Crytal Ceramic I	AACFC0926H	Aseem L Thakkar
409	ITA 1150/Ahd/2015	2008-09	DCIT, Circle,1(2), Baroad	Shri Vipul Anandlal Shah	AFOPS7332C	Urvashi Shodhan
410	ITA 2176/Ahd/2017	2011-12	DCIT, B.K. Circle, Palanpur	M/s.Banaskantha Dist. Central Co-op. Bank Union	AAAAT1877B	Arti N Shah
411	ITA 2177/Ahd/2017	2012-13	DCIT, B.K. Circle, Palanpur	M/s.Banaskantha Dist. Central Co-op. Bank Union	AAAAT1877B	Arti N Shah
412	ITA 724/Ahd/2018	2015-16	DCIT, Central Circle, Vadodara	Mt. Ruchika R. Agarwal, Mumbai	ADHPT8707D	Bhavin Marfatia
413	ITA 721/Ahd/2018	2015-16	DCIT, Central Circle-3, Vadodara	M/s Red Earth Art Galleries Pvt. Ltd., Mumbai	AADCR2499C	Bhavin Marfatia
414	ITA 2793/Ahd/2011	2008-09	ITO, Ward-2(1), Ahmedabad	Harshad Jashwantlal Soni, Ahmedabad	AFQPS4021L	Mehul K Patel
415	ITA 725/Ahd/2018	2015-16	DCIT, Central Circle-3, Vadodara	Shri Rahul R. Agarwal, Vadodara	ABKPA6918Q	Bhavin Marfatia
416	ITA 723/Ahd/2018	2014-15	DCIT, Central Circle-3, Vadodara	Shri Dushyant K. Shah, Baroda	AGTPS9437Q	
417	ITA 819/Ahd/2017	2012-13	ITO, Ward-4(2)(1), Ahmedabad	M/s.Dhuri Contruction, Ahmedabad	AAGFD1617A	
418	IT(SS)A 92/Ahd/2018	2013-14	DCIT, Central Circle-3, Vadodara	Shri Rakesh S. Agarwal, Vadodara	AAQPA3487P	Bhavin Marfatia
419	ITA 1332/Ahd/2017	2013-14	ACIT, Circle-2(1)(2), Ahmedabad	Shri Prakash L. Hinduja, Ahmedabad	AATPH0412N	
420	ITA 1288/Ahd/2017	2012-14	ITO, Ward-3(3)(12), Ahmedabad	Shri Nishit Mahendrabhai Shah, Ahmedabad	AFLPS8040Q	Tushar Hemani
421	ITA 2149/Ahd/2017	2013-14	ITO, Ward-1(1)(2), Ahmedabad	Anil Mines and Minerals Ltd., Ahmedabad	AACEA78651	
422	ITA 2694/Ahd/2017	2014-15	ITO, (Exemption)Bhavnagar	Sheth Motishaw Amitchand Sakarchand Palitana	AAATS9304D	Tushar Hemani
423	ITA 2697/Ahd/2017	2013-14	DCIT, Circle,1(1)(1), Ahmedabad	Biotech Vision Care Private Limited, Ahmedabad	AABCB3639E	Gulab M Thakor
424	ITA 270/Ahd/2018	2009-10	DCIT, Circle-1(1)(1), Ahmedabad	Advance Finstock Pvt. Ltd., Ahmedabad	AABCA9975C	Hadik Maniar
425	ITA 262/Ahd/2018	2013-14	ACIT, Circle-3(3), Ahmedabad	Shri Ashwin C. Patel, Ahmedabad	AFCPP7675M	Gulanb M Thakor
426	IT(SS)A 74/Ahd/2018 with	2011-2012	DCIT, Central Circle, 1(1), Ahmedabd	M/s. Amrapali & Company, Ahmedabad	AADFA5739P	
427	C.O. 56/Ahd/2019	2011-12	M/s. Amrapali & Company, Ahmedabad	DCIT, Central Circle, 1(1), Ahmedabd	AADFA5739P	
428	IT(SS)A 75/Ahd/2018 with	2013-14	DCIT, Central Circle, 1(1), Ahmedabd	M/s. Amrapali & Company, Ahmedabad	AADFA5739P	
429	C.O.57/Ahd/2019	2013-14	M/s. Amrapali & Company, Ahmedabad	DCIT, Central Circle, 1(1), Ahmedabd	AADFA5739P	
430	IT(SS)A 76/Ahd/2018 with	2012-13	DCIT, Central Circle, 1(1), Ahmedabd	M/s. Amrapali & Company, Ahmedabad	AADFA5739P	
431	C.O. 58/Ahd/2019	2012-13	M/s. Amrapali & Company, Ahmedabad	DCIT, Central Circle, 1(1), Ahmedabd	AADFA5739P	
432	ITA 1145/Ahd/2018	2014-15	JCIT(OSD), Circle-1(1)(1), Ahmedabad	M/s Aquafil Polymers Co. Pvt. Ltd., Ahmedabad	AABCA7902R	S N Soparkar
433	ITA 1144/Ahd/2018	2014-15	DCIT, Central Circle 1(1), Ahmedabad	M/s Jalaram Finvest Ltd., Ahmedabad	AAACM8004B	S N Soparkar
434	ITA 274/Ahd/2018	2014-15	DCIT, Circle-1(1)(1), Ahmedabad	Bio-Tech Vision Care Private Limited, Ahmedabad	AABCB3639E	Gulab M Thakor
435	ITA 272/Ahd/2018	2013-14	DCIT, Circle-1(1)(1), Ahmedabad	Adani Power Maharashtra Ltd., Ahmedabad	AAGCA4102J	Gulab M Thakor

Sd/-
Pramod Kumar
(Vice President)

Sd/-
Justice P P Bhatt
(President)

**IN THE INCOME TAX APPELLATE TRIBUNAL,
AHMEDABAD BENCHES, AHMEDABAD**

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Annexure-1						
1	2	3	4	5	6	7
436	ITA 3370/Ahd/2016	2012-13	DCIT, Circle-2(1)(1), Baroda	Suyog Merchandise Shipping Pvt. Ltd., Baroda	AAECS7235E	
437	ITA 276/Ahd/2018	2013-14	ITO, Ward-3(3)(7), Ahmedabad	Shri Jitendra Dajubhai Zala, Ahmedabad	AADPZ1604N	S.N.Divetia/Mehul Talera
438	ITA 674/Ahd/2018	2013-14	ITO, Ward-3(3)(1), Ahmedabad	Shri Sharadbhai G. Patel, Ahmedabad	ABRPP9259L	S.N.Divetia/Mehul Talera
439	ITA 1333/Ahd/2016	2012-13	DCIT, 2(1)(1), Ahmedabad	M/s. Intas Biopharmaceuticals Ltd., Ahmedabad	AABCI4722M	
440	ITA 2748/Ahd/2015	2009-10	ACIT, Circle-3, Baroda	Jivrajbhai N. Turakhiya, Vadodara	AAVPT5362K	Mukund Bakshi
441	ITA 2749/Ahd/2015	2009-10	ACIT, Circle-3, Baroda	Mohanbhai N. Turakhiya, Vadodara	AAGPT2467C	Mukund Bakshi
442	ITA 2230/Ahd/2013	2008-09	DCIT, Circle-4, Ahmedabad	Goldfinch Jewellery Limited	AAACG6992L	
443	ITA 2166/Ahd/2017	2014-15	ITO, Ward-2(1), Ahmedabad	Manju Dineshkumar Gupta, Ahmedabad	ALJPG9430C	
444	ITA 2716/Ahd/2017	2013-14	ITO, Ward 3(1)(4), Ahmedabad	M/s.Pranathi Construction Pvt. Ltd., Ahmedabad	AAECP9830C	D K Parikh
445	ITA 2954/Ahd/2014	2008-09	DCIT(OSD)-I, Circle-4, Ahmedabad	Jaihind Projects Ltd., Ahmedabad	AAACJ9366R	S.N.Divetia/Mehul Talera
446	ITA 53/Ahd/2017	2012-13	DCIT, Circle,2(1)(1), Ahmedabad	M/s. Foliage Real Estate Developers Pvt. Ltd., Ah	AAACF9756D	Mehil K Patel
447	ITA 218/Ahd/2018	2009-10	ITO, (Exemption)-Ward-1, Ahmedabad	Gujarat Ayurvedik Vikas Mandal, Ahmedabad	AAATG1104F	
448	ITA 1223/Ahd/2017	2007-08	DCIT, Central Circle-3, Vadodara	Shri Raman C. Prajapati, Baroda	ACSPP2113M	M J Shah
449	ITA 1224/Ahd/2017	2007-08	DCIT, Central Circle-3, Vadodara	Shri Raman C. Prajapati, Baroda	ACSPP2113M	M J Shah
450	ITA 1226/Ahd/2017	2007-08	DCIT, Central Circle-3, Vadodara	Shri Raman C. Prajapati, Baroda	ACSPP2113M	M J Shah
451	1242/Ahd/2016	2007-08	DCIT, Circle 1(2), Ahmedabad	Gujarat Trading Company	ABBF6212F	S.N.Divetia/Mehul Talera
452	785 /Ahd/2017	1992-92	ITO, Wd-4(2)(3), Ahmedabad	Natwarlal K. Patel	ANTPP6735F	S N Soparkar
453	787/Ahd/2017	1994-95	ITO, Wd-4(2)(3), Ahmedabad	Natwarlal K. Patel	ANTPP6735F	
454	1599/Ahd/2017	2014-15	DCIT, Cir.(3)(2), Ahmedabad	Shri Arvindbhai M. Prajapati	AFKPP5030L	S.N.Divetia/Mehul Talera
455	97/Ahd/2018	2014-15	DCIT, Cir. 1(1)(1), Ahmedabad	Anil Technoplus Ltd	AABCR0231L	
456	74/Ahd/2018	2014-15	DCIT, Circle-1, Bhavnagar	M/s. Aquagel Chemicals Pvt. Ltd.	AABCL5555B	Tushar Hemani
457	1980/Ahd/2017	2013-14	DCIT, Circle-3(2), Ahmedabad	M/s. Shreenath Developers	ABRFS3239H	
458	1287/Ahd/2016	2007-08	DCIT, CC- 1(2), Ahmedabad	Kanchanbhai B. Patel	AEIPP6465Q	
459	1865/Ahd/2014	2009-10	ITO, S.K. Ward-1, Himatnagar	M/s. Mehta Pulses Ltd.	AABCN0739Q	
460	2010/Ahd/2016	2007-08	ITO, Ward-3(3)(1), Ahmedabad	Shri Ashokbhai Ishwarbhai Prajapati	AKMPP7526J	P F Jain
461	IT(SS) 386/Ahd/2012	2009-10	ACIT, Central Circle-2(2), Ahd	Shri Ashokbhai Ishwarbhai Prajapati	AKMPP7526J	P F Jain
462	IT(SS) 149/Ahd/2017	2011-12	ACIT, C.C.-2(4), Ahmedabad	Shri Jagdish Punjabhai Patel	AQGPP1775M	
463	IT(SS) 148/Ahd/2017	2011-12	ACIT, C.C.-2(4), Ahmedabad	Shri Vipul Ranchhodbhai Patel	AFNPP1459Q	
464	IT(SS) 7/Ahd/2018	2012-13	DCIT, C.C. -2(4), Ahmedabad	Hetalben Hasmukhabhai Patel	BMNPP3649C	
465	IT(SS) 12/Ahd/2018	2011-12	DCIT,C.C.-2(4), Ahmedabad	Hasmukhbhai Shankarbhai Patel	BMNPP3951P	

Sd/-
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Annexure-1						
1	2	3	4	5	6	7
466	1805/Ahd/2011	1992-93	ITO, Ward-1(4), Baroda	M/s. Kotel Properties Pvt. Ltd.		Urvashi Shodhan
467	1806/Ahd/2011	1993-94	ITO, Ward-1(4), Baroda	M/s. Kotel Properties Pvt. Ltd.		Urvashi Shodhan
468	IT(SS) 291/Ahd/2014	2010-11	DCIT, C.C.-1(1), Ahmedabad	Shri Babuprasad Ramdayalji Shah	ACOPS3358M	S N Soparkar
469	1773/Ahd/2011	1992-93	ITO, Ward-4(1), Baroda	M/s. Madhav Organisers P. Ltd.		Urvashi Shodhan
470	1882/Ahd/2013	2009-10	DCIT (OSD), Circle-8, Ahd.	M/s. Transwind Infrastructure P. Ltd.	AABCT 3026D	
471	1589/Ahd/2017	2009-10	DCIT, Anand Circle, Anand	Shri Saurabhkumar Mukutlal Gupta	ACKPG9748F	
472	61/Ahd/2018	2008-09	ITO, Wd. 3(3)(2), Ahmedabad	Gagibhai Govindbhai Sutaria	AGRPS7589M	Tushar Hemani
473	530/Ahd/2016	2010-11	DCIT, Cir.1(1)(1), Ahmedabad	M/s. Axis Bank Ltd.	AAACU2414K	B S Soparkar
474	118/Ahd/2017	2005-06	ACIT, Cen. Cir. 2(1)(2), Ahmedabad	M/s. Mastek Ltd.	AAACM9908Q	B S Soparkar
475	2502/Ahd/2017	2014-15	ITO, Ward-2(1)(1), Ahmedabad	M/s. Gala Landmarks Pvt. Ltd.	AAACQ0288M	Gulab M Thakor
476	1819/Ahd/2016	2012-13	ITO, Ward-4(2)(1), Ahmedabad	Shri Dinesh Kumar Natwarlal Patel	ACXPP0399Q	Gulab M Thakor
477	144/A/2016 (in ITA No. 1819/A/2016)	2012-13	Dinesh Kumar Natwarlal Patel	ITO, Ward-4(2)(1), Ahmedabad	ACXPP0399Q	Gulab M Thakor
478	2572/Ahd/2017	2013-14	ITO, Ward-3(3)(12), Ahd.	Jitendra Shanabhai Patel	AAUPP1285A	
479	44/Ahd/2019 (in ITA No. 2572/Ahd/2017)	2013-14	Jitendra Shanabhai Patel	ITO, Ward-3(3)(12), Ahd.	AAUPP1285A	
480	293/Ahd/2016	2010-11	ITO, Ward 3(3)(6), Ahmedabad	Shri Shrenik Kirtilal Sheth	ATBPS9714R	
481	1610/Ahd/2017	2012-13	ITO, Wd-4(1)(3), Ahmedabad	Shyam Prakash Spinning Mills Limited	AADCS0882J	Dhiren A Shah
482	44/A/2018 (in ITA No. 1610/A/2017)	2012-13	Shyam Prakash Spinning Mills Limited	ITO, Wd-4(1)(3), Ahmedabad	AADCS0882J	Dhiren A Shah
483	299/Ahd/2016	2005-06	DCIT, Central Circle 1(3), Ahmedabad	Shri Kishorechand Kakaram Bansal	AFKPB7749A	Aseem Thakkar
484	2375/Ahd/2016	2007-08	DCIT, Circle-3(3), Ahmedabad	M/s. N. G. Developers	AACFN5393H	Mehul K Patel
485	1600/Ahd/2017	2012-13	DCIT, Central Circle 1(2), Ahmedabad	M/s. Maruti Realtors	AARFM6980C	Gulab M Thakor
486	IT(SS)A No.279/Ahd/2016	2010-11	ACIT, Central Circle 2(3), Ahmedabad	Smt. Smita L. Kanungo	AIRPK6890M	
487	1611/Ahd/2017	2014-15	ACIT, Circle 3(3), Ahmedabad	Shri Sunit D Savalia	AMBPS6193H	Ankit M Talsania
488	1612/Ahd/2017	2014-15	DCIT, Circle 4(1)(1), Ahmedabad	Vipulbhai D Savaliya	ARCPS3254P	Ankit M Talsania
489	IT(SS)A No. 162/Ahd/2017	2010-11	ACIT, Central Circle-1(2), Ahmedabad	M/s. Millenium Park Holding Ltd.	AACCM9648R	Gulab M Thakor
490	IT(SS)A No. 10/Ahd/2018	2013-14	DCIT, Central Circle-2(4), Ahmedabad	Virendra Mahsukhbhai Thaker	ABJPT2164L	Gulab M Thakor
491	49/Ahd/2019 (in IT(SS)A No. 10/Ahd/2018)	2013-14	Virendra Mahsukhbhai Thaker	DCIT, Central Circle-2(4), Ahmedabad	ABJPT2164L	Gulab M Thakor
492	128/Ahd/2018	2014-15	ACIT, Cir. 2(1)(2), Ahmedabad	Kalptaru Alloys Pvt. Ltd.	AAACR7296N	

Sd/-
Pramod Kumar
(Vice President)

Sd/-
Justice P P Bhatt
(President)

**IN THE INCOME TAX APPELLATE TRIBUNAL,
AHMEDABAD BENCHES, AHMEDABAD**

SN	ITA/IT(SS)A No.	Asstt. Year	Name of Appellant	Name of Respondent	PAN	Name of AR- (Shri/Kum/Smt)
Annexure-1						
1	2	3	4	5	6	7
493	1185/Ahd/2016	2011-12	DCIT, Cir. 1(1)(1), Ahmedabad	M/s. Ananya Finance For Inclusive Growth Pvt. L	AAHCA8023D	
494	1844/Ahd/2016	2012-13	DCIT, Cir. 2(1)(2) Ahmedabad	M/s. Mudra Finvest Gujarat Limited	AABCM0526H	Hardik Maniar
495	2125/Ahd/2017	2012-13	ACIT, Cir. 2(1)(2) Ahmedabad	Kalthia Engineering & Construction Ltd.	AAACK8944N	Manish J Shah
496	2126/Ahd/2017	2013-14	ACIT, Cir. 2(1)(2) Ahmedabad	Kalthia Engineering & Construction Ltd.	AAACK8944N	Manish J Shah
497	2127/Ahd/2017	2014-15	ACIT, Cir. 2(1)(2) Ahmedabad	Kalthia Engineering & Construction Ltd.	AAACK8944N	Manish J Shah
498	1299/Ahd/2017	2012-13	ITO, Wd-3(3)(4), Ahmedabad	Shri Prakashchandra Devshilal Sheth	AIIPS8219F	Gulab M Thakor
499	1216/Ahd/2018	2014-15	DCIT, Anand Circle, Anand	M/s. Ravikiran Ceramics Pvt. Ltd.	AABCR3750J	
500	1148/Ahd/2014	2008-09	ACIT, Circle -11, Ahmedabad	Shri Shailesh P. Patel	ACTPP1405B	Gulab M Thakor
501	2022/Ahd/2012	2009-10	DCIT, Circle-8, Ahmedabad	Silvertouch Technologies Ltd.	AACCS6474P	Mehul K Patel
502	1200/Ahd/2018	2012-13	DCIT, Cir.1(1)(1), Ahmedabad	Amol Dicalite Ltd.	AABCA2807K	
503	IT(SS)A No.131/Ahd/2017	2012-13	DCIT, Central Circle-1(4), Ahmedabad	Smt. Geetaben Chaturbhai Kotadiya	AKPPK1933M	Dhiren Shah
504	90/Ahd/2019 (in IT(SS)A No	2012-13	Smt. Geetaben Chaturbhai Kotadiya	DCIT, Central Circle-1(4), Ahmedabad	AKPPK1933M	Dhiren Shah
505	3099/Ahd/2015	2005-06	ACIT Circle-5, Ahmedabad	M/s. Oracle Granito Pvt. Ltd.	AAACO6238P	Aseem Thakkar
506	2705/Ahd/2014	2009-10	ITO, Ward-9(1), Ahmedabad	Shri Vishnubhai Bhikhabhai Patel	AKQPP8096H	Gulab M Thakor
507	ITA 533/AHD/2018	2013-14	I.T.O. WARD-3, GANDHINAGAR	M/s. PATEL JASHWANTLAL A & PATEL	AAJFP9082C	Jaimin B Shah
508	IT(SS)A 237/AHD/2003	01.04.89 TO	ACIT CENTRAL CIR. 2(2), AHMEDABAD	M/s. ALERT BUILDER P. LTD.		
509	IT(SS)A 239/AHD/2003	01.04.89 TO	ACIT CENTRAL CIR. 2(2), AHMEDABAD	SHRI RASHMIKANT K. RUPAREL	ABXPR2566C	Dhiren Shah
510	IT(SS)A 240/AHD/2003	01.04.89 TO	ACIT CENTRAL CIR. 2(2), AHMEDABAD	SHRI MOHANBHAI K. RUPAREL	ABXPR2571D	Dhiren Shah
511	IT(SS)A 241/AHD/2003	01.04.89 TO	ACIT CENTRAL CIR. 2(2), AHMEDABAD	SHRI PRAVINGHAI K. RUPAREL	ABXPR2567C	Dhiren Shah
512	IT(SS)A 242/AHD/2003	01.04.89 TO	ACIT CENTRAL CIR. 2(2), AHMEDABAD	SHRI GHANSHAYAMBHAI K. RUPAREL	ABXPR2565B	Dhiren Shah
513	IT(SS)A 251/AHD/2003	01.04.89 TO	ACIT CENTRAL CIR. 2(2), AHMEDABAD	SMT. BHARTIBEN M. THAKKAR	ABCPT9937A	Dhiren Shah
514	IT(SS)A 301/AHD/2003	01.04.89 TO	ACIT CENTRAL CIR. 2(2), AHMEDABAD	SHRI RASHMIKANT K. RUPAREL	ABXPR2566C	Dhiren Shah
515	ITA 1018/AHD/2018	2009-10	ITO WARD-3(3)(4), AHMEDABAD	LATE RAMANBHAI G. PRAJAPATI	APRPP0712Q	
516	ITA 2477/AHD/2016	2011-12	ITO WARD-5(1)(2), AHMEDABAD	SHRI. BHAGWANDHAI RANCHHODBHAI	ADIPM8574C	
517	ITA 736/AHD/2017	2013-14	ITO S.K. WARD-1, HIMATNAGAR	M/S. VASANI POLYMERS PVT. LTD.	AAGCS1256D	Sulabh Padshah
518	ITA 737/AHD/2017	2007-08	ITO S.K. WARD-1, HIMATNAGAR	M/S. SANYO CERA TILES PVT. LTD.	AAGCS1256D	
519	ITA 738/AHD/2017	2008-09	ITO S.K. WARD-1, HIMATNAGAR	M/S. SANYO CERA TILES PVT. LTD.	AAGCS1256D	
520	ITA 1947/AHD/2016	2012-13	ITO WARD-5(3)(4), AHMEDABAD	SHRI MAHESHKUMAR ISHWARLAL	ABWPB4012E	
521	CO. 122/AHD/2016	2012-13	SHRI MAHESHKUMAR ISHWARLAL	ITO WARD-5(3)(4), AHMEDABAD	ABWPB4012E	
522	ITA 1540/Ahd/2018	2012-13	ITO, Ward-2(1)91 Ahmedabad	General Capital & Holding Co.P.Ltd.d, Ahd	AADCG1059M	sulabh padshah

Sd/-
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**IN THE INCOME TAX APPELLATE TRIBUNAL,
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Annexure-1						
1	2	3	4	5	6	7
523	ITA 2397/Ahd/2018	2015-16	DCIT Cir-2(1)(2), Ahmedabad	Jayani Projects Ltd., Ahmedabad	AABCJ7960Q	
524	ITA 2033/Ahd/2018	2014-15	DCIT Cir-1, Bhavnagar	M/sd.Vrindavan Plaza Pvt.Ltd.,Bhavnagar	AABCV3971B	
525	ITA 83/Ahd/2019	2008-09	ACIT Mehsana Circle, Mehsana	Smt.Gangaben Jivrajbhai Desai, Mehsana	AAWPD3290K	S.N.Divetia/Mehul Talera
526	ITA 92/Ahd/2019	2015-16	ITO, Wd-3(1)(1), Ahmedabad	NPM Machinery Pvt.Ltd., Ahmedabad	AAECN4596R	
527	ITA 2269/Ahd/2018	2014-15	ACIT Cir-2(1)(2), Vadodara	M/s.Ratnakar Estate Developers P.Ltd. Vdr	AAFCR8334Q	
528	ITA No.82/Ahd/2019	2007-08	ACIT, Mehsana Cir, Mehsana	Smt.Gangaben Jivrajbhai Desai, Mehsana	AAWPD3290K	S.N.Divetia/Mehul Talera
529	ITA 1239/Ahd/2019	2013-14	ITO Ward-2(1)(3), Ahmedabad	M/s.Iris Products Pvt.Ltd., Ahmedabad	AABCA5945J	Tushar Hemani
530	ITA 1082/Ahd/2019	2014-15	ITO Ward-3(1)(3), Ahmedabad	RLHC Pvt.Ltd.(Roselabs Healthcare P.Ltd.	AACCR6395L	
531	ITA 1127/Ahd/2019	2014-15	DCIT, Circle-4(1)(2), Ahmedabad	M/s.Venus Enterprise Pvt.Ltd., Ahd	AAACV6467F	Vijay aovani
532	ITA 634/Ahd/2019	2012-13	ITO, Ward-2(1)(2), Ahmedabad	M/s.Jayesh Steel Processors P.Ltd.Ahd	AAACJ7360H	
533	ITA 1119/Ahd/2019	2013-14	ACIT Circle-3(2), Ahmedabad	M/s. SUA Agency, Ahmedabad	AALFS 0040B	
534	ITA 134/Ahd/2019	2014-15	ACIT (Exemption) Cir-1, Ahmedabad	Khushaldas J Mehta, Bhavnagar	AAATK3503E	
535	ITA 1200/Ahd/2019	2014-15	ACIT Cir-3(2), Ahmedabad	M/s.SUA Agency, Ahmedabad	AALFS0040B	
536	ITA 1198/Ahd/2019	2012-13	ACIT, Circle-3(2), Ahmedabad	M/s.SUA Agency, Ahmedabad	AALFS0040B	
537	ITA 250/Ahd/2019	2015-16	Jt.CIT(OSD), Cir-1(1)(1), Ahd	Babubhai Ramanlal Patel, Ahmedabad	ABYPP8048A	M K Parmar
538	ITA 2256/Ahd/2018	2011-12	ITO Ward-5(2)(3), Ahmedabad	Shri Nagindas Chunilal Sanghvi HUF	AAGHS0123Q	
539	CO 134/Ahd/2019	2011-12	Shri Nagindas Chunilal Sanghvi (HUF) IT	ITO Ward-5(2)(3), Ahmedabad	AAGHS0123Q	
540	ITA 1773/Ahd/2018	2012-13	ACIT Cir-5(2), Ahmedabad	M/s.Positive Point Sign Graphis, Ahd	AAHFP8504B	M K Parmar
541	ITA 412/Ahd/2019	2012-13	ITO Ward-1, Gandhinagar	M/s.AB Engineers, Gandhinagar	AAHFA6158L	
542	ITA 1772/Ahd/2018	2008-09	ITO Ward-2, Anand	M/s.J.K.Pastel & Brothers, Anand	AADFJ3030G	
543	ITA1870/Ahd/2018	2006-07	ACIT Cent.Cir-1(1), Ahmedabad	Shri Monal Yashwantbhai Thakkar,Ahd	ACLPT2079H	
544	ITA 1773/Ahd/2018	2009-10	ITO Ward-2, Anand	M/s.JK Patel & Brothers, Anand	AADFJ3030G	
545	ITA 859/Ahd/2016	2010-11	ITO Ward-1(2)(1) Ahmedabad	Bhogilal A. Patel, Ahmedabad	ABRPP6004D	S.N.Divetia/Mehul Talera
546	ITA 1326/Ahd/2017	2012-13	ITO, Ward-4(1)(2) Ahmedabaed	S.N. Relaities Pvt.Ltd., Ahmedabad	AAJCS 3857 P	Dhiren A Shah
547	CO 33/Ahd/20018	2012-13	SN Realoties Pvt.Ltd., Ahmedabad	ITO, Ward-4(1)(2), Ahmedabad	AAJCS 3857P	Dhiren A Shah
548	ITA 1188/Ahd/2016	2011-12	ITO, Ward-2(5), Ahmedabad	Vaishali J. Soni, Ahmedabad	AQHPS2680R	
549	ITA 556/Ahd/2017	2015-16	ITO (Int.Taxation),-II, Ahmedabad	SKZ Developers Ltd., Ahmedabad	AANFK0821C	Mehul K Patel
550	ITA3306/Ahd/2016	2012-13	DCIT, Circl(1)(1), Ahmedabad	Arvind Infrastruture Ltd.	AAHCA5001H	Gulab M Thakor
551	ITA1559/Ahd/2017	2009-10	DCIT, Circle-1(2), Vadodara	Web Gazer Software Co., Vadodara	AAAFW2667B	
552	CO 99/Ahd/2017	2012-13	Arvind Infrastructure Ltd.,Ahmedabad	DCIT, Cir-1(1)(1), Ahmedabad	AAHCA5001H	Gulab M Thakor

Sd/-
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Annexure-1						
1	2	3	4	5	6	7
553	ITA 172/Ahd/2018	2014-15	DCIT (Exemption), Cir-2,Ahmedabad	M/s.Ophthalmic Mission Turst, Dahaod	AAAT00866E	
554	ITA 2954/Ahd/2017	2015-16	ACIT (OSD) TDS Circle, Ahmedabad	Denis Chem Lab Ltd., Gandhiangar	AHMD02201D	Tushar Hemani
555	3119/Ahd/2015	2012-2013	DCIT, Patan Cir.Patan	Ajay Eng. Infrastructure P.Ltd.	AAGCA8877L	S N Soparkar
556	1301/Ahd/2016	2008-2009	ITO, Ward-3(2)(2)Ahmedabad	Jayendrasinh Ghelubha Vaghela	ABOPV6861D	Aseem Thakkar
557	2502/Ahd/2015	2006-2007	DCIT, Cir.1(1)(2)Ahmedabad	Cadila Pharmaceuticals Ltd., Ahmedabad	AAACC6251E	B S Soparkar
558	162/Ahd/2018	2013-2014	ITO (Exemption)Ward-1 Ahmedabad	Gujarat Ayurvedik Vikas Mandal	AAATG1104F	
559	726/Ahd/2019	2011-2012	ITO (Exemption)Ward-1 Ahmedabad	Gujarat Ayurvedik Vikas Mandal	AAATG1104F	
560	3032/Ahd/2015	2012-2013	ITOWard-3(2)(8)Ahmedabad	Minaben Gautambhai Patel	AMEPP8926A	Tushar Hemani
561	423/Ahd/2016	2012-2013	DCIT, Patan Cir.Patan	Smt.Ilaben Maneklal Mehta, Harij.	AFUPM2900G	
562	1133/Ahd/2018	2013-2014	DCIT, Patan Cir.Patan	Shri Gauravkumar Jayntilal Patel	AKDPA0128N	
563	ITSS(A) No.142/Ahd/2018	2011-2012	DCIT, Cent.Cir.1(1)Ahmedabad	Shri Dahyabhai I. Thakkar	ABIPT1432G	S N Soparkar
564	ITSS(A) No.141/Ahd/2018	2010-2011	DCIT, Cent.Cir.1(1)Ahmedabad	Shri Dahyabhai I. Thakkar	ABIPT1432G	S N Soparkar
565	ITSS(A) No.144/Ahd/2018	2013-2014	DCIT, Cent.Cir.1(1)Ahmedabad	Shri Dahyabhai I. Thakkar	ABIPT1432G	S N Soparkar
566	671/Ahd/2018	2014-2015	ITO, Ward-5(3)(4)Ahmedabad	Smt.Neeta Dineshkumar Salecha	BDMPS9679H	
567	3204/Ahd/2014	2010-2011	DCIT, Cir.1(1)(1)Ahmedabad	Asian Mills P.Ltd.	AABCA8236G	Mehul K Patel
568	1584/Ahd/2016	2011-2012	DCIT, Cent.Cir.(1)(2)Ahmedabad	Shri Rajeshkumar Amrutlal Patel	ABIPP7392K	D K Padiar
569	1585/Ahd/2016	2012-2013	DCIT, Cent.Cir.(1)(2)Ahmedabad	Shri Rajeshkumar Amrutlal Patel	ABIPP7392K	D K Padiar
570	1703/Ahd/2016	2013-2014	DCIT, Cent.Cir.(1)(2)Ahmedabad	Shri Rajeshkumar Amrutlal Patel	ABIPP7392K	D K Padiar
571	1967/Ahd/2017	2013-2014	ITO, Ward-3(1)(4), Ahmedabad	M/s.Primore Solutions P.Ltd.	AAACV7384F	S.N.Divetia/Mehul Talera
572	2199/Ahd/2014 With	2007-2008	ACIT, Anand Cir.Anand	Margen Impex Ltd.	AACCM2105R	S.N.Divetia/Mehul Talera
573	CO.No.258/Ahd/2014	2007-2008	ACIT, Anand Cir.Anand	Margen Impex Ltd.	AACCM2105R	S.N.Divetia/Mehul Talera
574	1831/Ahd/2017	2010-2011	ACIT, Cir.2(1)(1), Ahmedabad	HEC infra Projects Ltd.	AABCH6429H	S.N.Divetia/Mehul Talera
575	1202/Ahd/2016	2011-2012	ITO, Ward-7(1)(3)Ahmedabad	Shri Rajendra Jibhai Barot	ACCPB8654R	D K J...
576	1140/Ahd/2016	2009-2010	DCIT, Cir.2(1)(2), Ahmedabad	M/s.Kalthia Engineering & Construction Ltd.	AAACK8944N	M J Shah
577	1769/Ahd/2015	2010-2011	DCIT, Cir.4(1)(2), Ahmedabad	M/s.Chanakya Infracon P.Ld.	AADCC5028Q	Arti N Shah
578	681/Ahd/2015	2005-2006	DCIT, Cir.1(2)Ahmedabad	M/s.Jay Somnath Iron Works	AABFJ1886A	S.N.Divetia/Mehul Talera
579	650/Ahd/2014	2010-2011	DCIT, Cir.3,Ahmedabad	M/s.N.K. Tubes	AABFN3752F	S.N.Divetia/Mehul Talera
580	2881/Ahd/2014	2011-2012	ACIT, Cir.3,Ahmedabad	M/s.N.K. Tubes	AABFN3752F	S.N.Divetia/Mehul Talera
581	2554/Ahd/2012	2005-2006	ACIT, Cent.Cir.1Baroda	M/s.Raymon Patel Gelatin P.Ltd.	AACCR4454L	M K Patel
582	1591/Ahd/2015	2011-2012	DCIT, Cir.4(2), Ahmedabad	M/s.Mahav Builders	AAQFM2808L	S.N.Divetia/Mehul Talera

Sd/-
Pramod Kumar
(Vice President)

Sd/-
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(President)

**IN THE INCOME TAX APPELLATE TRIBUNAL,
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Annexure-1						
1	2	3	4	5	6	7
583	594/Ahd/2016	2012-2013	ITO, Ward-1(3)(1), Ahmedabad	Shri Bhavesh Manoharlal Kothari	AFKPK3878B	S.N.Divetia/Mehul Talera
584	2170/Ahd/2016	2009-2010	ITO, Ward-3(2)(6), Ahmedabad	M/s.Arpan Aromatics	AALFA3875G	S.N.Divetia/Mehul Talera
585	216/Ahd/2016 With	2011-2012	ITO, Ward-1(2), Ahmedabad	M/s.Designmate(India)P.Ltd.	AABCK7408F	Kinjal Shah
586	CO No.34/Ahd/2016	2011-2012	ITO, Ward-1(2), Ahmedabad	M/s.Designmate(India)P.Ltd.	AABCK7408F	Kinjal Shah
587	294/Ahd/2014	2007-2008	ITO, Ward-8(4), Ahmedabad	M/s.VSD Infratech Ltd.	AACCV6069R	M J Shah
588	1187/Ahd/2018	2006-2007	JCIT(OSD)Cir.1(1)(2), Ahmedabad	Liva Healthcare Ltd.	AAACL0709Q	Mukesh M Patel
589	2924/Ahd/2013	2010-2011	DCIT(OSD)Cir.8Ahmedabad	M/s.Varia Engineering Works P.Ltd.	AABCV0396G	
590	2503/Ahd/2017	2011-2012	ACIT, Cir.4(1)(2), Ahmedabad	Varia Engineering Works P.Ltd.	AABCV0396G	
591	49/Ahd/2014	2007-2008	ITO, Ward-9(1), Ahmedabad	M/s.Sahjanand Corporation	ABCFS2080H	
592	2749/Ahd/2017	2013-2014	DCI, Gandhinagar Cir.Gandhinagar	Shri Prahladbhai Gopalbhai Patel	BHKPP9460M	KH Shah & Aman K Shah
593	2750/Ahd/2017	2013-2014	DCI, Gandhinagar Cir. Gandhinagar	Shri Mahendrabhai Keshavlal Patel	BKHPP9460M	KH Shah & Aman K Shah
594	1091/Ahd/2006	1999-00	ITO, Ward-13(2), Ahmedabad	Shri Shivajirao R Chavan	ADKPC4171H	Sakar Sharma
595	2484/Ahd/2005	1998-99	ITO, Ward-13(2), Ahmedabad	Shri Shivajirao R Chavan	ADKPC4171H	Sakar Sharma
596	1112/Ahd/2005	1997-98	ITO, Ward-13(2), Ahmedabad	Shri Shivajirao R Chavan	ADKPC4171H	Sakar Sharma
597	332/Ahd/2005	1996-97	ITO, Ward-13(2), Ahmedabad	Shri Shivajirao R Chavan	ADKPC4171H	Sakar Sharma
598	1513/Ahd/2006	2001-02	ITO, Ward-13(2), Ahmedabad	Shri Shivajirao R Chavan	ADKPC4171H	Sakar Sharma
599	1377/Ahd/2008	2000-01	ITO, Ward-13(2), Ahmedabad	Shri Shivajirao R Chavan	ADKPC4171H	Sakar Sharma
600	1376/Ahd/2008	1999-00	ITO, Ward-13(2), Ahmedabad	Shri Shivajirao R Chavan	ADKPC4171H	Sakar Sharma
601	2494/Ahd/2017	2012-13	ITO, Ward 3(3)(7), Ahmedabad	Shri Kantibhai R Prajapati	AGAPP3413E	
602	784/Ahd/2017	1991-92	ITO Ward 4(2)(3), Ahmedabad	Shri Natwarlal K Patel	ANTPP6735F	S N Soparkar
603	786/Ahd/2017	1993-94	ITO Ward 4(2)(3), Ahmedabad	Shri Natwarlal K Patel	ANTPP6735F	S N Soparkar
604	CO 154/Ahd/2019 (In ITA No. 2484/Ahd/2018)	2014-15	Ambrish Chandra Sharma HUF	ITO, Ward 3(3)(1), Ahmedabad	AAKHA9996H	
605	1446/Ahd/2017	2012-13	ITO, Ward 1(2)(2), Ahmedabad	M/s Krishna Engineering Co., Ahmedabad	AAHFK6725B	S.N.Divetia/Mehul Talera
606	441/Ahd/2017	2013-14	DCIT, Central Circle 1 (4), Ahmedabad	Shri Udaykuamr Dineshchandra Bhatt	AAVPB6252C	Dhiren A Shah
607	CO 70/Ahd/2017 (in ITA No.441/Ahd/2017)	2013-14	Shri Udaykuamr Dineshchandra Bhatt	DCIT, Central Circle 1 (4), Ahmedabad	AAVPB6252C	Dhiren A Shah
608	1218/Ahd/2018	2014-15	ITO, Ward 7(2)(5), Ahmedabad	Shri Udaykuamr Dineshchandra Bhatt	AAVPB6252C	Dhiren A Shah
609	CO 74/Ahd/2019 (in ITA No. 1218/Ahd/2018)	2014-15	Shri Udaykuamr Dineshchandra Bhatt	DCIT, Central Circle 1 (4), Ahmedabad	AAVPB6252C	Dhiren A Shah
610	497/Ahd/2016	2011-12	ITO, Ward 2(1)(2), Ahmedabad	Janki Rice & Solvent Industries Pvt Ltd	AACCJ0520D	Manish J Shah
611	421/Ahd/2016	2007-08	ITO, Ward 1(1)(2), Ahmedabad	Bansal Cotspin Pvt Ltd, Ahmedabad	AADCB0307P	S N Soparkar

Sd/-
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Annexure-1						
1	2	3	4	5	6	7
612	ITA 2978/A/2014	2010-11	ITO Sabarkantha Ward-4,Modasa	Bhadki Mohd.Hnaif Yusufbhai,Modasa	AITPB9443P	Mehul K Patel
613	ITA 320/A/2016	2008-09	Dy CIT Circle-9,Ahmd	Bharat C Pathak,Ahmd	ABVPP8912C	Mehul K Patel
614	ITA 2471/A/2010	2006-07	The ITO Ward - 1 (4) ,Ahmd	Divyam Real Estate P Ltd,Ahmd	AACCD1171E	Mehul K Patel
615	ITA 1493/A/2011	2008-09	ITO WARD - 9 (2),Ahmd	M/s Ashutosh Developers,Ahmd.	AAJFA0847N	Mehul K Patel
616	ITA 2383/A/2015	2012-13	ACIT Circle- 2(1)(2),Ahmd	M/s Kokila cotton Exports Pvt Ltd,Ahmd.	AADCK1526D	Mehul K Patel
617	ITA 344/A/2018	2013-14	ACIT Circle- 2(1)(2),Ahmd	Macro polymers p Ltd	AADCM0462C	
618	ITA 937/A/2018	2008-09	DCIT CIRCLE-1(1)(1),AHMD	B.M.J.Cables ltd,ahmd	AABCT7731P	
619	CO 62/A/2019	2008-09	B.M.J.Cables ltd,ahmd	DCIT CIRCLE-1(1)(1),AHMD	AABCT7731P	
620	CO 51/A/2019 (in IT(ss) A No.308/A/2018	2013-14	Shri Sureshbhai Gordhanbhai Prajapati,ahmd	DCIT Central Circle - 1(2),Ahmd	APRPP0781K	P F Jain
621	CO 52/A/2019 (in IT(ss) A No.309/A/2018	2013-14	Shri Ravjibhai Gordhanbhai Prajapati,ahmd	DCIT Central Circle - 1(2),Ahmd	APRPP0713K	P F Jain
622	CO 53/A/2019 (in IT(ss) A No.310/A/2018	2013-14	Shri Vitthabhai Gordhanbhai Prajapati,ahmd	DCIT Central Circle - 1(2),Ahmd	AFZPP0251L	P F Jain
623	ITA NO. 1748/A/2014	2005-06	DY.CIT(OSD)-1, Circle-4,Ahmedabad	Motif India Infotech Pvt. Ltd.	AACCM1005A	Dhinal Shah
624	CO NO.218/A/2014 (in ITA No. 1748/Ahd/2014)	2005-06	Motif India Infotech Pvt. Ltd.	DY.CIT(OSD)-1, Circle-4,Ahmedabad	AACCM1005A	Dhinal Shah
625	ITA No. 1229/Ahd/2013	2009-10	ITO, Ward 5(2), Ahmedabad	M/s. Orange Commodity Services	AALFS2066F	TP Hemani
626	ITA No. 1583/Ahd/2016	2012-13	DCIT, Central Circle (2), Ahmedabad	Bhavnaben Maheshbhai Patel, Ahmedabad	AJDPP4583F	Parin Shah
627	ITA No. 2488/Ahd/2017	2013-14	ACIT, Circle 2(1)(2), Vadodara	M/s. Pratham Realty Pvt Ltd	AACCP4084A	
628	IT(SS)A No. 32/Ahd/2018	2010-11	DCIT, Central Circle 2, Vadodara	Smt. Vilasben Bhailal Patel, Baroda	AGXPP8106H	Manish J Shah

Sd/-
Pramod Kumar
(Vice President)

Sd/-
Justice P P Bhatt
(President)